

# ORISSA HIGH COURT

## FILING REPORT AS ON :19/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/0000089/2023	LARSEN AND TOUBRO LTD. VS ODISHA POWER GENERATION CORPN. LTD.	AMRUTA BARAL VS	// ()
2	ARBP/0000090/2023	M/S. SAI OM TOURS AND TRANSPORT PVT. LTD. VS UNION OF INDIA	AVIJIT PATNAIK VS	// ()
3	BLAPL/0014289/2023	SESHADEV BAG @ KHALI VS STATE OF ODISHA	UDIT RANJAN JENA VS	PUINTALA /237 /2020 DISTRICT & SESSIONS JUDGE,BOLANGIR(Balangir) SC/0000031/2021
4	BLAPL/0014290/2023	PANDURAJ DIGAL VS STATE OF ODISHA	SATYABRATA PANDA VS	//0 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000020/2023
5	BLAPL/0014291/2023	SASHIKANT BHOI VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	//0 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha ) TR/0000463/2023
6	BLAPL/0014292/2023	RANJAN BHOI VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	//0 2ND ADJ CUM SPL JUDGE,BHUBANESWAR(Khordha ) TR/0000464/2023
7	BLAPL/0014293/2023	MAMINA JANI VS STATE OF ODISHA	MAHES DAS VS	TIKABALI /149 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000107/2023
8	BLAPL/0014294/2023	KUNI SWAIN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	//0 SPECIAL JUDGE,CHAMPUA(Kendujhar) Spl/0000043/2023
9	BLAPL/0014295/2023	KRUPASINDHU MUDULI VS STATE OF ODISHA	BIKRAM SENAPATI VS	KODALA /497 /2023 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ganjam) GR/0000409/2023
10	BLAPL/0014296/2023	PINTU @ SAHIL GAGRAI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JODA /243 /2023 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendujhar) GR/0000656/2023
11	BLAPL/0014297/2023	SURENDRA DEEP VS STATE OF ODISHA	SATYABRATA PANDA VS	//0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000021/2023

**ORISSA HIGH COURT****FILING REPORT AS ON :19/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
12	BLAPL/0014298/2023	CHAITA @ CHAITANYA MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /667 /2023 J.M.F.C.,AUL(Kendrapara ) GR/0001078/2023
13	BLAPL/0014299/2023	DEEPAK KUMAR PADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	LOISINGHA(BOLANGIR) /195 /2023 () //
14	BLAPL/0014300/2023	LANDU @ GANESH KUMAR KHANDAI VS STATE OF ODISHA	BINI MISHRA VS	BOLAGARH P.S. /129 /2023 () //
15	BLAPL/0014301/2023	CHIKU@ BIKASH MOHANTY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI TOWN /312 /2023 () //
16	BLAPL/0014302/2023	SAHADEB @ SAHADEBA GAIGOURIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /74 /2023 () //
17	BLAPL/0014303/2023	PRAKASH CHHATAR VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	DHANUPALI /330 /2023 () //
18	BLAPL/0014304/2023	SURENDRA NAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KHATIGUDA /108 /2023 () //
19	BLAPL/0014305/2023	ASWINI KUMAR MEHER VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	JUNAGARH /325 /2022 () //
20	BLAPL/0014306/2023	DHIREN KUMAR BARIK VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	GANIA /104 /2023 () //
21	BLAPL/0014307/2023	BINSHANTI MALI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /104 /2023 () //
22	BLAPL/0014308/2023	SUBHA KANTA BEHERA VS STATE OF ODISHA	MANORANJAN DAS VS	CHANDRASEKHARPUR /313 /2023 () //
23	BLAPL/0014309/2023	ASHISH PANIGRAHI	DIBYA PRAKASH MISHRA	DHANUPALI /330 /2023

## ORISSA HIGH COURT

### FILING REPORT AS ON :19/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
24	BLAPL/0014310/2023	STATE OF ODISHA SANJIT SINGH	ANIRUDHA DAS	// / /0
		VS	VS	()
25	BLAPL/0014311/2023	STATE OF ODISHA KARTIKA BAG	PRASANTA KUMAR ROURTRAY	// BARGARH /480 /2023
		VS	VS	()
26	BLAPL/0014312/2023	STATE OF ODISHA DEV MANDI	SANGRAM KESHARI ROUR	// MACHHKUND /89 /2022
		VS	VS	()
27	BLAPL/0014313/2023	STATE OF ODISHA RAMBILAS SIKARI @ RAMVILAS SIKARI	AMULYA RATNA PANDA	// ULLUNDA /168 /2023
		VS	VS	()
28	BLAPL/0014314/2023	STATE OF ODISHA PRADIPTA NAYAK	AMLAN SHAKTI PAUL	// / /0
		VS	VS	()
29	BLAPL/0014315/2023	STATE OF ODISHA SANGRAM KESHARI DASH	UMA CHARAN MISHRA	// KHANDAGIRI P.S. /449 /2023
		VS	VS	()
30	BLAPL/0014316/2023	STATE OF ODISHA MD. GULFAN	LAXMI NARAYAN PATEL	// SAMBALPUR TOWN /360 /2023
		VS	VS	()
31	BLAPL/0014317/2023	STATE OF ODISHA BEDGA KUMAR HEMBRAM @ SUDAM	MANAS KUMAR CHAND	// RAMACHANDRAPUR /285 /2022
		VS	VS	()
32	BLAPL/0014318/2023	STATE OF ODISHA NARATTAM DAS @ TULU	SARAT KUMAR JENA	// KHALLIKOTE /328 /2023
		VS	VS	()
33	BLAPL/0014319/2023	STATE OF ODISHA MUKESH ROUR @ TULU	CHITTA RANJAN SAHU	// LAXMISAGAR P.S. /441 /2023
		VS	VS	()
34	BLAPL/0014320/2023	STATE OF ODISHA BISU@ BISWAMITRA NAYAK	ASHWINI KUMAR KARMI	// THAKURGARH /48 /2016
		VS	VS	()

# ORISSA HIGH COURT

## FILING REPORT AS ON :19/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0014321/2023	STATE OF ODISHA MILU @ SANTOSH DALABEHERA @ MILU @ SANTOSH DALABEHERA VS STATE OF ODISHA	SHYAMANTA PATTANAİK VS	// BANAPUR P.S. /127 /2014 ()
36	BLAPL/0014322/2023	STATE OF ODISHA RAJESH PANDA VS STATE OF ODISHA	MANORANJAN PADHY VS	// JEYPORE SADAR /184 /2023 ()
37	BLAPL/0014323/2023	STATE OF ODISHA PARAMESWAR MEHER VS STATE OF ODISHA	MANORANJAN PADHY VS	// JEYPORE SADAR /184 /2023 ()
38	BLAPL/0014324/2023	STATE OF ODISHA PADIA @ PATITAPABAN SINGH VS STATE OF ODISHA	DEBA KUMAR RATH VS	// ODAGAON /234 /2023 ()
39	BLAPL/0014325/2023	STATE OF ODISHA CHITRASEN BHOLO @ BHOLA VS STATE OF ODISHA	LAMBODOR ACHARI VS	// BUGUDA /431 /2023 ()
40	BLAPL/0014326/2023	STATE OF ODISHA MANOJ KUMAR PATTNAİK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	// EOW,BHUBANESWAR /21 /2018 ()
41	BLAPL/0014327/2023	STATE OF ODISHA BABLU @ ANKIT SAGAR VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	// BHAWANIPATNA TOWN /274 /2023 ()
42	BLAPL/0014328/2023	STATE OF ODISHA ROHIT NAIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	// BHAWANIPATNA SADAR /442 /2023 ()
43	BLAPL/0014329/2023	STATE OF ODISHA SHYAM MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	// KESINGA /267 /2023 ()
44	BLAPL/0014330/2023	STATE OF ODISHA DIPU @ PINTAN KUMAR DALAI VS STATE OF ODISHA	KUMAR PRAJWAL VS	// MANCHESWAR P.S. /304 /2023 ()
45	BLAPL/0014331/2023	STATE OF ODISHA SUSHANTA HARPAL VS STATE OF ODISHA	KIRTAN DANG VS	// DEOGAON /115 /2023 ()

**ORISSA HIGH COURT****FILING REPORT AS ON :19/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
46	BLAPL/0014332/2023	AKULA GOVINDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	GUNUPUR /98 /2023 () //
47	BLAPL/0014333/2023	ARJUN BAGH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JEYPORE TOWN /123 /2023 () //
48	BLAPL/0014334/2023	RAGHURAJ SRIBASH VS STATE OF ODISHA	SARAT KUMAR JENA VS	barpalli /243 /2023 () //
49	BLAPL/0014335/2023	CHAITA @ CHAITANYA MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /835 /2023 () //
50	BLAPL/0014336/2023	BINOD SINGH VS STATE OF ODISHA	PRAMATHESH GURU VS	DEOGARH /470 /2023 () //
51	BLAPL/0014337/2023	BALARAM NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /104 /2023 () //
52	BLAPL/0014338/2023	GUDDU @ GOBINDA SINGH VS STATE OF ODISHA	SARAT KUMAR JENA VS	BHEDEN /35 /2023 () //
53	BLAPL/0014339/2023	GOPAL LAL JAT @ JATT @ GOPAL VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE SADAR /52 /2023 () //
54	BLAPL/0014340/2023	RUSHIA NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /526 /2023 () //
55	BLAPL/0014341/2023	GOURAHARI SAHU VS STATE OF ODISHA	ABHISHEK DASH VS	BALASORE VIGILANCE /4 /2014 () //
56	BLAPL/0014342/2023	SHANKAR SINGH VS STATE OF ODISHA	RAKESH KUMAR DAS VS	DHANUPALI /330 /2023 () //
57	BLAPL/0014343/2023	BABLU @ SUBHARAJ NAIK	JULIYAS PRASAD BEHERA	HANDAPA /299 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
58	BLAPL/0014344/2023	STATE OF ODISHA TRINATH BEHERA	RAKESH KUMAR DAS	// DHANUPALI /330 /2023
		VS	VS	()
59	BLAPL/0014345/2023	STATE OF ODISHA SITAL DEY	RAKESH KUMAR DAS	// CHAULIAGANJA /268 /2023
		VS	VS	()
60	BLAPL/0014346/2023	STATE OF ODISHA ANANTA PODAL	PRASANTA KUMAR SAHOO	// POTTANGI /24 /2023
		VS	VS	()
61	BLAPL/0014347/2023	STATE OF ODISHA KALIA @ TRILOCHAN PRADHAN	JYOTIRMAYA SAHOO	// KHALLIKOTE /819 /2023
		VS	VS	()
62	BLAPL/0014348/2023	STATE OF ODISHA BIJAY NAYAK	SURYAKANTA DWIBEDI	// RUPSA /80 /2023
		VS	VS	()
63	BLAPL/0014349/2023	STATE OF ODISHA JAGABANDHU JANI	SURYAKANTA DWIBEDI	// TENTULIKHUNTI /81 /2023
		VS	VS	()
64	BLAPL/0014350/2023	STATE OF ODISHA BIKI @ MEGHALAYA MALLICK	AMLAN SHAKTI PAUL	// CHAULIAGANJA /268 /2023
		VS	VS	()
65	BLAPL/0014351/2023	STATE OF ODISHA ARJUN KALAH	SURYAKANTA DWIBEDI	// JAMDA PS /47 /2020
		VS	VS	()
66	BLAPL/0014352/2023	STATE OF ODISHA TIKERAM MAJHI	JAYADEBA BEHERA	// PATNAGARH /280 /2023
		VS	VS	()
67	BLAPL/0014353/2023	STATE OF ODISHA ASHUTOSH PARIDA	AMIT KUMAR NATH	// BIRIDI PS /194 /2023
		VS	VS	()
68	BLAPL/0014354/2023	STATE OF ODISHA GOLAK MOHAPATRA @ GELHU	KULDEEP MOHANTY	// UDALA /325 /2023
		VS	VS	()

## ORISSA HIGH COURT

### FILING REPORT AS ON :19/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	BLAPL/0014355/2023	STATE OF ODISHA JHUNA BHOI VS	SANJIB KUMAR BHANJADEO VS	// CHANDABALI /63 /2022 ()
70	BLAPL/0014356/2023	STATE OF ODISHA BIDYA HARPAL VS	SMURTI RANJAN NAYAK VS	// KOMNA PS /35 /2020 ()
71	BLAPL/0014357/2023	STATE OF ODISHA SATYANARAYANA KETKI VS	SMRUTI RANJAN NAYAK VS	// / /0 ()
72	BLAPL/0014358/2023	STATE OF ODISHA PIKAN@SAUMYA RANJAN PARIDA VS	LAXMINARAYAN PATEL VS	// MANCHESWAR P.S. /379 /2019 ()
73	BLAPL/0014359/2023	STATE OF ODISHA CHAITA @ CHAITANYA MALIK VS	ARJEET MISHRA VS	// AUL /469 /2023 ()
74	BLAPL/0014360/2023	STATE OF ODISHA TABIASH BIRA VS	SOUBHAGYA KUMAR DASH VS	// MOHANA /91 /2023 ()
75	BLAPL/0014361/2023	STATE OF ODISHA BABANA BEHERA VS	TRILOCHAN NANDA VS	// DHARMASALA /416 /2023 ()
76	BLAPL/0014362/2023	STATE OF ODISHA MANTU NAYAK VS	AMLAN SHAKTI PAUL VS	// / /0 ()
77	BLAPL/0014363/2023	STATE OF ODISHA SMRUTI RANJAN SAHU VS	PRABIR KUMAR RAY VS	// MANCHESWAR P.S. /427 /2023 ()
78	BLAPL/0014364/2023	STATE OF ODISHA SINU BERRO VS	ANUPAM RATH VS	// / /0 ()
79	BLAPL/0014365/2023	STATE OF ODISHA MOHAN BEHERA VS	SURESH KUMAR JENA VS	// KUNDHEIGOLA /51 /2023 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :19/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
80	BLAPL/0014366/2023	RAGHUNATH MALYA @ MALIYA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	ULLUNDA /168 /2023 () //
81	BLAPL/0014367/2023	BULU @ ASHOK SENAPATI @ BULI VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	ODAGAON /72 /2022 () //
82	BLAPL/0014368/2023	ARJUN BADAMI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	ORKEL /189 /2023 () //
83	BLAPL/0014369/2023	SINGA VARAPU ANJANELYU VS STATE OF ODISHA	T.NARAYANA MURTY VS	SEMILLIGUDA /163 /2023 () //
84	BLAPL/0014370/2023	JAGANNATH PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHIRINGIA /210 /2023 () //
85	BLAPL/0014371/2023	SHANKAR THAPA @ KALE VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BRAJARAJNAGAR /272 /2023 () //
86	BLAPL/0014372/2023	JAYA @ JAYARAM BISWAL VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /203 /2023 () //
87	BLAPL/0014373/2023	ANUBHAB SETHY @ ANUBHAV SETHY VS STATE OF ODISHA	SUJATA JENA VS	MADHUPATNA /150 /2023 () //
88	BLAPL/0014374/2023	NARAHARI BISWAL VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	BHANDARIPOKHARI /7 /2023 () //
89	BLAPL/0014375/2023	CHITRASEN MAGAR @ MANTU VS STATE OF ODISHA	S.S.RAY (2) VS	TAISARA /97 /2023 () //
90	BLAPL/0014376/2023	LALIT KUMAR DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
91	BLAPL/0014377/2023	HEMANTA SINGH	AMITAV TRIPATHY	BANIGOCHA /114 /2023



## ORISSA HIGH COURT

### FILING REPORT AS ON :19/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
92	BLAPL/0014378/2023	DEEPAK CHOUDHURY @ LUCKY	RAJIB LOCHAN PATNAIK	RAIGHAR /201 /2023
		VS	VS	()
		STATE OF ODISHA		//
93	BLAPL/0014379/2023	ANTOSH THAKUR	MADAN MOHAN DAS	//0
		VS	VS	()
		STATE OF ODISHA		//
94	BLAPL/0014380/2023	KRUSHNA NAIK @ KRUSHNA NAYAK	SUJATA JENA	MADHUPATNA /150 /2023
		VS	VS	()
		STATE OF ODISHA		//
95	BLAPL/0014381/2023	CHITRASEN MAGAR @ MANTU	S.S.RAY (2)	SUNDARGARH SADAR /126 /2023
		VS	VS	()
		STATE OF ODISHA		//
96	BLAPL/0014382/2023	SANJAY KESARI @ KARAN KUMAR @ BADE	S.S.RAY (2)	TAISARA /95 /2023
		VS	VS	()
		STATE OF ODISHA		//
97	BLAPL/0014383/2023	ROSHAN SAMANTARAY	AMIT BISWAL	LAXMISAGAR P.S. /439 /2023
		VS	VS	()
		STATE OF ODISHA		//
98	BLAPL/0014384/2023	SANJAY KESARI @ KARAN KUMAR @ BADE	S.S.RAY (2)	SUNDARGARH SADAR /157 /2023
		VS	VS	()
		STATE OF ODISHA		//
99	BLAPL/0014385/2023	KARTIK SANWANI @ KARTIK DEWAR	SUSHANTA KUMAR JOSHI	KANTABANJI /3 /2023
		VS	VS	()
		STATE OF ODISHA		//
100	BLAPL/0014386/2023	RAM MOHAN MAJHI	SUSHANTA KUMAR JOSHI	BELTUKURI /66 /2023
		VS	VS	()
		STATE OF ODISHA		//
101	BLAPL/0014387/2023	AJMER ALLI @ RAJA	RASHMI RANJAN SUNDARA	INFOCITY PS /263 /2023
		VS	VS	()
		STATE OF ODISHA		//
102	BLAPL/0014388/2023	PINKU @ PRANAB KUMAR CHINARA	AMLAN SHAKTI PAUL	NAYAGARH /313 /2023
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	BLAPL/0014389/2023	STATE OF ODISHA KESHAB MAJHI VS	BHARAT CHANDRA PANDA VS	// KUNDEI /106 /2023 ()
104	BLAPL/0014390/2023	STATE OF ODISHA RABI KHILLO @ KHILLA VS	BIKASH CHANDRA PARIJA VS	// JEYPORE SADAR /80 /2021 ()
105	BLAPL/0014391/2023	STATE OF ODISHA SHYAM SING@SHYAMU SINGH VS	PRASANTA KUMAR NANDA VS	// MACHHKUND /27 /2021 ()
106	BLAPL/0014392/2023	STATE OF ODISHA AKHAYA OJHA VS	TRILOCHAN PANIGRAHI VS	// PURI TOWN /74 /2023 ()
107	BLAPL/0014393/2023	STATE OF ODISHA HRUDANANDA SAHOO VS	GOURI MOHAN RATH VS	// BADAGODA P.S. /253 /2022 ()
108	CMAPL/0000850/2023	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	ADV VS	// () //
109	CMAPL/0000851/2023	MAHANADI COALFIELD LTD., SAMBALPUR LATIKA PATTNAIK VS	ADV. VS	// () //
110	CMAPL/0000852/2023	RABI N.PATTNAIK NARAHARI ROUT VS	GOPINATH SETHI VS	// () //
111	CMP/0001585/2023	CHARULATA SAMAL PRABINA MOHAPATRA @ PRABINA SARANGI VS	BHABARANJAN KAR VS	// () //
112	CMP/0001586/2023	RAJ KISHORE MOHAPATRA BIDYADHAR PANDA VS	PURNA CHANDRA MISHRA VS	// () //
113	CMP/0001587/2023	NILAMANI PANDA SURJYANARAYAN DASH VS	DWARIKA PRASAD MOHANTY VS	// () //
		RAJKISHORE DASH		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :19/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
114	CMP/0001588/2023	NABAGHANA SAHOO VS AHALYA DAS	SAMBEET PATTANAYAK VS	// 0 //
115	CMP/0001589/2023	RUKMANI DEI VS BHARATI BEHERA	RANJIT MOHANTY VS	// 0 //
116	CMP/0001590/2023	RAM PRASAD PANDA VS BIGHNESWAR SAHU	BIPLABA P.B. BAHALI VS	// 0 //
117	CONTC/0010298/2023	GOLAPA MOHAPATRA VS DR. ARABINDA PADHI, I.A.S	ADV VS	// 0 //
118	CONTC/0010299/2023	BIJAY MISHRA VS DEORANJAN KUMAR SINGH, I.A.S	ADV VS	// 0 //
119	CONTC/0010300/2023	TRILOCHAN KALAS VS DEORANJAN KUMAR SINGH, I.A.S	ADV VS	// 0 //
120	CONTC/0010301/2023	HARIHAR KISHAN VS DEORANJAN KUMAR SINGH, I.A.S	ADV VS	// 0 //
121	CONTC/0010302/2023	DANARA KISHAN VS DEORANJAN KUMAR SINGH, I.A.S	ADV VS	// 0 //
122	CONTC/0010303/2023	CHANDRA KISHAN VS DEORANJAN KUMAR SINGH, I.A.S	ADV VS	// 0 //
123	CONTC/0010304/2023	DASARATHI KISHAN VS DEORANJAN KUMAR SINGH, I.A.S	ADV VS	// 0 //
124	CONTC/0010305/2023	SARASWATI PATRA VS DEORANJAN KUMAR SINGH, I.A.S	ADV VS	// 0 //
125	CONTC/0010306/2023	BINAYAK MUDULI	ADV	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :19/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	CONTC/0010307/2023	NARAHARI SETHY, COLLECTOR, CUTTACK	ADV.	//
		SUDHANSHU SEKHAR SAHOO	VS	0
127	CONTC/0010308/2023	ANU GARG, IAS	ADV.	//
		UDAYANATH BEHERA	VS	0
128	CONTC/0010309/2023	ANU GARG, I.A.S	ADV.	//
		RAMESH CHANDRA ROUT	VS	0
129	CONTC/0010310/2023	PANCHANAN NAYAK, TAHASILDAR, PATTAMUNDAI	ADV.	//
		KIRAN BAL	VS	0
130	CONTC/0010311/2023	BHAGYALAXMI PANDA, C.E.O., KENDRAPARA URBAN CO OP. BANK, KENDRAPARA	ADV.	//
		RAMESH CHANDRA JENA	VS	0
131	CONTC/0010312/2023	ANU GARG, COMMNR. CUM ADDL. CHIEF SECY., WATER RESOURCES DEPT.	ADV.	//
		SATRUGHAN JENA	VS	0
132	CONTC/0010313/2023	ANU GARG, COMMNR. CUM ADDL. CHIEF SECY., WATER RESOURCES DEPT.	ADV.	//
		SNIGDHASHREE BHUYAN	VS	0
133	CONTC/0010314/2023	BISHNU PRASAD MISHRA, O.A.S, SECY. ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, BBSR	ADV.	//
		TIKIRAM SATNAMI	VS	0
134	CONTC/0010315/2023	P.ANVESHA REDDY, I.A.S	ADV.	//
		PRADIPTA KUMAR DAS	VS	0
135	CONTC/0010316/2023	SUSHIL KUMAR LUHANI, I.A.S	ADV.	//
		ALEKH PRASAD NAYAK	VS	0
136	CONTC/0010317/2023	BHABANI SHANKAR CHAINI, DIRECTOR, HIGHER EDUCATION, ODISHA	ADV.	//
		ACHYUTANANDA SINGH	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :19/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0010318/2023	ROOPA ROSHAN SAHOO, I.A.S PRABASINI PATNAIK VS	ADV ADV VS	// // ()
138	CONTC/0010319/2023	BHABANI SHANKAR CHAINI, DIRECTOR, HIGHER EDUCATION, ODISHA RABINDRANATH RATH VS	ADV ADV VS	// // ()
139	CONTC/0010320/2023	BHABANI SHANKAR CHAINI, DIRECTOR, HIGHER EDUCATION, ODISHA SUDHIR KUMAR PARIDA VS	ADV ADV VS	// // ()
140	CONTC/0010321/2023	SAROJ KUMAR SAMAL, I.A.S BHAWANI SHANKAR KISHAN VS	ADV ADV VS	// // ()
141	CONTC/0010322/2023	SAROJ KUMAR SAMAL, I.A.S SANJIB KUMAR DEY VS	ADV ADV VS	// // ()
142	CONTC/0010323/2023	SAROJ KUMAR SAMAL, I.A.S ARUN KUMAR PANDA VS	ADV AKSHAYA KUMAR MOHAPATRA VS	// // ()
143	CONTC/0010324/2023	BHABESH KUMAR NAYAK, THE MANAGING DIRECTOR, ODISHA STATE SEEDS CORPORATION LTD, RABINARAYAN NAYAK VS	ADV ADV VS	// // ()
144	CONTC/0010325/2023	SATYABRATA SAHOO, ADDL. CHIEF SECY., FOREST , ENVIRONMENT AND CLIMATE CHANGE DEPT., BBSR PRASANNA KUMAR SAHU VS	ADV ADV VS	// // ()
145	CONTC/0010326/2023	ANU GARG, PRINCIPAL SECY. TO GOVT., WATER RESOURCES DEPT., BBSR SUMANTA KUMAR NAYAK VS	ADV ADV VS	// // ()
146	CONTC/0010327/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMER'S EMPOWERMENT DEPT., BBSR SABITA PRADHAN VS	ADV KRISHNA CHANDRA SAHU VS	// // ()
147	CONTC/0010328/2023	ASWATHI S., I.A..S CHANDRA SEKHAR NAHAK VS	ADV ADV VS	// // ()
		ASWATHY S., I.A.S		//

**ORISSA HIGH COURT****FILING REPORT AS ON :19/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
148	CONTC/0010329/2023	BIJAYA KUMAR NAYAK VS	RANJAN KUMAR ROUT VS	// ()
149	CONTC/0010330/2023	JYOTI RANJAN MISHRA, DIRECTOR IN CHARGE OF STATE RESEARCH FOR ADULT EDUCATION, BBSR RABINDRANATH PANDA VS	ADV VS	// ()
150	CONTC/0010331/2023	UMAKANTA BEHERA, OAS 1(JB), B.D.O, MARSAGHAI, KENDRAPARA KAMALINI SETHI VS	RAJENDRA KUMAR PRADHAN VS	// ()
151	CONTC/0010332/2023	SIDHARTH SHANKAR SWAIN, I.A.S HADIBANDHU BEHERA VS	SUBRATA MISHRA VS	// ()
152	CONTC/0010333/2023	MANOJ KUMAR MAJHI, TAHASILDAR, NARASINGHPUR SUJATA TRIPATHY VS	ADV VS	// ()
153	CONTC/0010334/2023	CHOUDHURY PRAJANNANDA DAS, O.A.S, TAHASILDAR CUM REVENUE OFFICER, TANGI KUNTAL KUMAR SAHOO VS	ADV VS	// ()
154	CONTC/0010335/2023	SATYABRATA SAHU, I.A.S PURNA CH.PATI VS	DEEPAK KUMAR MOHAPATRA VS	// ()
155	CONTC/0010336/2023	RABINDRA KUMAR SETHI, O.A.S, B.D.O, BAHANAGA SARATA CHANDRA MISHRA VS	SATYABRATA MOHANTY VS	// ()
156	CONTC/0010337/2023	RAJENDRA KUMAR PANDA, THE MEMBER SECRETARY CUM JOINT DIRECTOR, ODISHA STATE BOARD OF PHARMACY JYOTSNARANI SAHOO VS	DR. JITENDRA KUMAR LENKA VS	// ()
157	CONTC/0010338/2023	SANJAY KUMAR SINGH, M.I.A.S LAXMAN KUMAR KARAN VS	ADV VS	// ()
158	CONTC/0010339/2023	SATYABRATA SAHU, I.A.S RANJAN KUMAR NAYAK VS	ADV VS	// ()
159	CONTC/0010340/2023	SATYABRATA SAHU, I.A.S BIBHUTI KANTA DAS	ADV	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :19/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	CONTC/0010341/2023	SATYABRATA SAHU, I.A.S	ADV	//
		RADHASHYAM PATRA	VS	0
		VS	VS	//
161	CONTC/0010342/2023	SATYABRATA SAHU, I.A.S	ADV	//
		BISWANATH BEURA	VS	0
		VS	VS	//
162	CONTC/0010343/2023	SUSHIL KUMAR LOHANI, I.A.S	ADV	//
		SAMBIT REKHA JENA	VS	0
		VS	VS	//
163	CONTC/0010344/2023	ASWATHY S., I.A.S	ADV	//
		SABITA MOHANTY	VS	0
		VS	VS	//
164	CONTC/0010345/2023	ARAVIND AGRAWAL, I.A.S	ADV	//
		GITANJALI ROUTRAY	VS	0
		VS	VS	//
165	CONTC/0010346/2023	ASWATHY S, I.A.S	ADV	//
		GOURANG CHARAN SWAIN	VS	0
		VS	VS	//
166	CONTC/0010347/2023	DR. NIRANJAN MISHRA, DIRECTOR, PUBLIC HEALTH SERVICE, ODISHA	ADV	//
		KARNA NAYAK	VS	0
		VS	VS	//
167	CONTC/0010348/2023	G.MATHI VATHANAN, I.A.S	ADV	//
		NIHAR RANJAN BARIK	VS	0
		VS	VS	//
168	CONTC/0010349/2023	PROF. SUDHANSU SEKHAR MISHRA, SUPERINTENDENT, SCB MEDICAL COLLEGE AND HOSPITAL	ADV	//
		SWARAJ JENA	BIKASH MISHRA	0
		VS	VS	//
169	CONTC/0010350/2023	ARAVIND AGRAWAL, I.A.S.	ADV.	//
		ALLADINI SEJPADA	VS	0
		VS	VS	//
170	CONTC/0010351/2023	SALINI PANDIT, I.A.S.	ADV.	//
		BISHNU CHARAN DAS	VS	0
		VS	VS	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :19/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CONTC/0010352/2023	TAHASILDAR CUM REVENUE OFFICER, RAJNAGAR, KENDRAPARA BADRI NARAYAN ROURAY VS	ADV VS	// // 0
172	CONTC/0010353/2023	VISHAL KUMAR DEV, I.A.S PADMANAV ACHARYA VS	ADV. VS	// // 0
173	CONTC/0010354/2023	SATYABRATA SAHU, I.A.S. BASANTA KUMAR PANDA VS	ADV VS	// // 0
174	CONTC/0010355/2023	B.PARAMESWARAN, I.A.S BAILOCHAN BHUYAN VS	SWETLANA DAS VS	// // 0
175	CONTC/0010356/2023	SANJIB KUMAR, SUPERITENDENT ENGINEER, MAHANADI BARRAGE DIVISION, GANDARPUR, CUTTACK PRAMOD KUMAR BHANJ DEO VS	ADV. VS	// // 0
176	CONTC/0010357/2023	SECRETARY, GOVT. OF ODISHA, REVENUE AND DISASTER MANAGEMENT DEPT. LUKESH KUMAR DASH VS	ADV. VS	// // 0
177	CONTC/0010358/2023	NARASINGHA BHOL, I.P.S. MADHUSUDAN BARIK VS	ADV. VS	// // 0
178	CONTC/0010359/2023	DHOBEI NAYAK, TAHASILDAR, KHANDAPADA, NAYAGARH BANDHU CHARAN MAJHI VS	ADV. VS	// // 0
179	CONTC/0010360/2023	PANCHANAN NAYAK, TAHASILDAR, PATTAMUNDAI, KENDRAPARA GOBINDA CHANDRA MOHANTA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
180	CONTC/0010361/2023	ASWATHY S., I.A.S. AARVINDAM LIFE SPACE LLP VS	ABHISEK AGARWAL VS	// // 0
181	CONTC/0010362/2023	JYOTSNA RANI SAHOO, TAHASILDAR, BISRA, SUNDARGARH BIJAY KUMAR NAIK VS	ADV. VS	// // 0
		BISHAL KUMAR DEB, SECY., FINANCE DEPT.		//



## ORISSA HIGH COURT

### FILING REPORT AS ON :19/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CONTC/0010363/2023	PRABHU PRASAD GADNAYAK VS SATYABRATA SAHU, SECY. TO GOVT., REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// 0
183	CONTC/0010364/2023	SANJAY KUMAR PARIDA VS H.S. BAJWA, DIVISIONAL RAILWAY MANAGER, KHURDA	ADV. VS	// 0
184	CONTC/0010365/2023	SUSMITA NAYAK VS TAHASILDAR, TANGI, KHORDHA	ADV. VS	// 0
185	CONTC/0010366/2023	SOURI PRASAD BISWAL VS SUNIL KUMAR BANSAL, I.P.S.	ADV. VS	// 0
186	CONTC/0010367/2023	SANJAYA KUMAR MALLICK VS R. VINEEL KRISHNA, DIRECTOR CUM ADDL. SECY., SPORTS AND YOUTH SERVICE DEPT.	ADV. VS	// 0
187	CONTC/0010368/2023	SAROJ KUMAR MISHRA VS SUSANTA KUMAR DASH, I.A.S.	AMIT KUMAR SAA VS	// 0
188	CONTC/0010369/2023	SWAPNAMALA BEHERA VS JYOTI RANJAN MISHRA, O.A.S.	ADV. VS	// 0
189	CONTC/0010370/2023	SIBA CHARAN RAY MOHAPATRA VS A. ASWATHI, SECY. GOVT. OF ODISHA, S AND ME DEPT.	ADV. VS	// 0
190	CONTC/0010371/2023	SOMANATH SWAIN VS PRASANA KUMAR SAMANTARAY, TAHASILDAR, KANTAPADA, GOVINDAPUR, CUTTACK	ADV. VS	// 0
191	CONTC/0010372/2023	JAYANTA KUMAR MOHANTY VS DEEPAK KUMAR DAS, TAHASILDAR, DHAMNAGAR, BHADRAK	SUKANTA KUMAR NAYAK 2 VS	// 0
192	CONTC/0010373/2023	SURESH CHANDRA NANDA VS ABHISEK DASH, TAHASILDAR, PURI	BIBEKANANDA BHUYAN VS	// 0
193	CONTC/0010374/2023	RABI BEHERA	ADV.	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :19/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
194	CONTC/0010375/2023	DR. N.THIRUMALA NAIK, I.A.S. GHANASHYAM CHOUDHURY	ADV.	//
		VS	VS	0
195	CONTC/0010376/2023	ASWATHI S, I.A.S. SUDHIR PATNAIK	TUSAR KUMAR MISHRA	//
		VS	VS	0
196	CONTC/0010377/2023	SAROJ KUMAR SETHI KANDARPA MEHER	ADV.	//
		VS	VS	0
197	CONTC/0010378/2023	ASWATHI S, I.A.S. BYASDEV PRADHAN	ADV.	//
		VS	VS	0
198	CONTC/0010379/2023	ASWATHY S, I.A.S. DIPTI REKHA MISHRA	BIKASH KUMAR ROUSTRAY	//
		VS	VS	0
199	CONTC/0010380/2023	BASANTA KUMAR SETHI DHANESWAR PARIDA	ADV	//
		VS	VS	0
200	CONTC/0010381/2023	ASWATHY S, I.A.S DHARMENDRA MEKAP	SATYAJIT SAMAL	//
		VS	VS	0
201	CONTC/0010382/2023	ASWATHY S, I.A.S. LAXMIDHARA BARIK	ADV	//
		VS	VS	0
202	CONTC/0010383/2023	ASWATHY S, I.A.S ANTARIYAMI MOHAPATRA	SATYAJIT SAMAL	//
		VS	VS	0
203	CONTC/0010384/2023	ASWATHY S, I.A.S. RABINDRA KUMAR BEHERA	SATYAJIT SAMAL	//
		VS	VS	0
204	CONTC/0010385/2023	ASWATHY S, I.A.S ADITYA SANKAR BISWAL	SATYAJIT SAMAL	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :19/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
205	CONTC/0010386/2023	ASWATHY S, I.A.S. TRILOCHAN PANDA VS	ADV. VS	// // ()
206	CONTC/0010387/2023	ASWATHY S, I.A.S. SURENDRA KUMAR BARIK VS	ADV. VS	// // ()
207	CONTR/0000066/2023	ASWATHY S, I.A.S. RITANJALI BEHERA VS	MADAN SUNDAR BEHERA VS	// //0 ()
208	CRLA/0001375/2023	OM PRAKASH MOHANTY MITHUNU BEHERA VS	ASUTOSH TRIPATHY VS	// //0 ()
209	CRLA/0001376/2023	STATE OF ODISHA BIBHISAN HO VS	RAMDAS ACHARY VS	// ANANDAPUR /156 /2020 ()
210	CRLA/0001377/2023	STATE OF ODISHA MIR ROSHAN ALLI @ MIR RAUSHAN ALLI VS	RADHIKA HANS VS	// KAKATAPUR /215 /2020 ()
211	CRLLP/0000081/2023	STATE OF ODISHA UNION OF INDIA VS	BIRENDRA PARDHI VS	// //0 ()
212	CRLMC/0005436/2023	PURNA CHANDRA HIKAKA BIGYAN BHOI @ BABULA VS	GOUTAM CHARAN ROUT VS	// NIALI /146 /2017 ()
213	CRLMC/0005437/2023	STATE OF ODISHA MAHESWAR SAHOO VS	MANAS CHAND VS	// NIKIRAI /73 /2019 ()
214	CRLMC/0005438/2023	STATE OF ODISHA SUMAN SAHU VS	SUSANTA KUMAR BARAL VS	// BERHAMPUR TOWN /102 /2022 ()
215	CRLMC/0005439/2023	STATE OF ODISHA SANTOSH KUMAR NAYAK VS	AMITAV TRIPATHY VS	// NUAGAON /25 /2019 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### FILING REPORT AS ON :19/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMC/0005440/2023	SARADA PRASANNA PANDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	PIPLI /9 /2008 () //
217	CRLMC/0005441/2023	LUMESH BEURA @ UMESH @ LOMESH CHANDRA VS STATE OF ODISHA	PRANAV KASH CHANDRA JENA VS	JALESWAR /307 /2009 () //
218	CRLMC/0005442/2023	UTTAM MISSAL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KORAPUT TOWN /164 /2016 () //
219	CRLMC/0005443/2023	MOHAMMED RAFI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	PAPADAHANDI /149 /2021 () //
220	CRLMC/0005444/2023	BISWARANJAN SAHOO VS STATE OF ODISHA	H.N.TRIPATHY VS	BANKI /54 /2014 () //
221	CRLMC/0005445/2023	SOUMYA SASWAT NAYAK VS STATE OF ODISHA	RAMESH AGARWAL VS	ANGUL TOWN /178 /2021 () //
222	CRLMC/0005446/2023	SAWAN ACHARYA VS STATE OF ODISHA	SRINIBAS PARIJA VS	MALGODOWN /36 /2019 () //
223	CRLMC/0005447/2023	MUROLI DIP @ MURALI GAND VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	AINTHAPALI /301 /2010 () //
224	CRLMP/0002541/2023	SABITA MAHANANDA VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	/ /0 () //
225	CRLMP/0002542/2023	TOLI ROHIDAS VS STATE OF ODISHA	SIDHARTHA MISHRA VS	/ /0 () //
226	CRLMP/0002543/2023	JHIA MANDAL VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	/ /0 () //
227	CRLMP/0002544/2023	GAURI SWAIN	AKSHAYA KUMAR BISOI	/ /0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :19/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
228	CRLMP/0002545/2023	SABANA PARWEEN	SATYA RANJAN MULIA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
229	CRLMP/0002546/2023	VINDHYA TELELINKS LTD. (VTL), BALASORE	PRONOY MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
230	CRLMP/0002547/2023	DR.SUNIL KUMAR RATH		/ /0
		VS	VS	()
		CHIEF SECRETARY GOVT. OF ODISHA		//
231	CRLMP/0002548/2023	DR.SUNIL KUMAR RATH		/ /0
		VS	VS	()
		CHIEF SECRETARY GOVT. OF ODISHA		//
232	CRLMP/0002549/2023	UMA SHANKAR NAYAK	SANDIPANI NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
233	CRLREV/0000680/2023	SAGAR YADAV	MADAN MOHAN DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
234	FAO/0000565/2023	LIPSA KUMARI DALEI	DEBASISH PATNAIK	/ /
		VS	VS	()
		UNION OF INDIA		//
235	FAO/0000566/2023	REKHA BAIRAGI	DEBASISH PATNAIK	/ /
		VS	VS	()
		UNION OF INDIA		//
236	FAO/0000567/2023	LALITA KAR	DEBASISH PATNAIK	/ /
		VS	VS	()
		UNION OF INDIA		//
237	FAO/0000568/2023	GUMMALLA VEDAVATHI	DEBASISH PATNAIK	/ /
		VS	VS	()
		STATE OF ODISHA		//
238	FAO/0000569/2023	HEMA RANA	DEBASISH PATNAIK	/ /
		VS	VS	()

**ORISSA HIGH COURT****FILING REPORT AS ON :19/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
239	LAA/0000051/2023	UNION OF INDIA SADHAN BAROI VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// // 0 //
240	LAA/0000052/2023	JADU GOUD VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// 0 //
241	LAA/0000053/2023	SASHI GOUD VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// 0 //
242	LAA/0000054/2023	HARI GOUD VS LAND ACQUISITION OFFICER,KALAHANDI	AKASH KUMAR PATTAJOSHI VS	// 0 //
243	LAA/0000055/2023	MUKUNDA MAJHI VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// 0 //
244	LAA/0000056/2023	GOLAPI MAJHI VS LAND ACQUISITION OFFICER,KALAHANDI	AKASH KUMAR PATTAJOSHI VS	// 0 //
245	LAA/0000057/2023	DURBAL GOUD VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// 0 //
246	LAA/0000058/2023	MADUKA MAJHI VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// 0 //
247	LAA/0000059/2023	KOUSHALYA GOUD VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// 0 //
248	LAA/0000060/2023	SASHI GOUD VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// 0 //
249	LAA/0000061/2023	JAGAT GOUD VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// 0 //

## ORISSA HIGH COURT

### FILING REPORT AS ON :19/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	MACA/0001239/2023	THE MANAGER CLAIM(LLEGAL), NEW INDIA ASSURANCE CO. LTD. VS DHANESWAR PATTANAİK	SANGEETA THROY VS	// 0 //
251	MACA/0001240/2023	GAYATRI SAHOO VS PRAFULLA KARA	PRADEEP KUMAR MISHRA VS	// 0 //
252	MACA/0001241/2023	RINU DAS VS DINA KRUSHNA JENA	PRADEEP KUMAR MISHRA VS	// 0 //
253	MACA/0001242/2023	MINATI MOHANTY VS PABITRA SAHOO	BISHNU BRATA SINGH VS	// 0 //
254	MACA/0001243/2023	D.M., M/S. NEW INDIA ASSURANCE CO. LTD. VS RAMKRISHNA UPADHYAY	BIJOY DASMOHAPATRA VS	// 0 //
255	MACA/0001244/2023	SK. MAHAMMAD HOFIZ @ HAPIC AKHTAR VS DIVL. MANAGER, M/S.NEW INDIA ASSURANCE CO. LTD.	DILLIP KUMAR MOHAPATRA VS	// 0 //
256	MACA/0001245/2023	HARASH PRADHAN VS DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.	BHARAT JALLI VS	// 0 //
257	MACA/0001246/2023	DHOBA MAJHI VS GENERAL MANAGER, UNIVERSAL SAMPO, G.I. CO. LTD.	BHARAT JALLI VS	// 0 //
258	MATA/0000444/2023	DHARMENDRA PARIDA VS ASIMA JENA	BRAJENDU KUMAR SINHA VS	// 0 //
259	MATA/0000445/2023	AKSHYA KUMAR SATPATHY VS PRIYANKA SATPATHY	SATYAJIT MOHAPATRA VS	// 0 //
260	RPFAM/0000440/2023	SUSHANTA MEHER VS SWETANJALI MEHER	JAYADEBA BEHERA VS	// 0 //
261	RSA/0000548/2023	SARASWATI BISOYI	SANGRAMJEET SENAPATI	//

## ORISSA HIGH COURT

### FILING REPORT AS ON :19/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	RSA/0000549/2023	SRI SRI CHAITANYA MAHAPRABHU GANGADHAR MALLIK	GAGAN BEHARI SINGH	//
		VS	VS	0
263	RSA/0000550/2023	SUJATA SATHUAMOHAPATRA CHANDRAMANI DAS	RANJIT MOHANTY	//
		VS	VS	0
264	RVWPET/0000477/2023	SASADHAR PANDA PRINCIPAL COMMISSIONER OF INCOME TAX,(CENTRAL OFFICE,INDIA)	ADHESH KUMAR CHINMUKHA,SR.S.C(I.T)	//
		VS	VS	0
265	RVWPET/0000478/2023	SHRI SHAJI SIVADASAN KAMANTA PRADHAN	ADV.	//
		VS	VS	0
266	SAO/0000020/2023	STATE OF ODISHA SELBESTER HORO	SOUENDRA PATNAIK	//
		VS	VS	0
267	TRP(C)/0000427/2023	MAGDALI HEMRUM @ HORO MARJINA BIBI	RAMAKANTA PANDA	//
		VS	VS	0
268	TRP(C)/0000428/2023	SK. HANURUDDIN PRASHANT THAKKAR	BIRENDRA KUMAR PARDHI	//
		VS	VS	0
269	TRP(C)/0000429/2023	POOJA RAJDEV PRAJNA KUMARI	SATYA PRAKASH SATAPATHY	//
		VS	VS	0
270	WA/0003089/2023	JYOTI RANJAN SAHOO KUMUDINI MAHALA	ANUPAM RATH	//
		VS	VS	0
271	WA/0003090/2023	STATE OF ODISHA STATE OF ODISHA	TARUN PATNAIK, A.G.A.	//
		VS	VS	0
272	WA/0003091/2023	PADMA LOCHAN JENA STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0



**ORISSA HIGH COURT**

**FILING REPORT AS ON :19/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WA/0003092/2023	SUNIL KUMAR SAMANTA STATE OF ODISHA VS	TARUN PATNAIK,A.S.C VS	// // ()
274	WA/0003093/2023	SURESH CHANDRA SAHOO STATE OF ODISHA VS	PURNA CHANDRA DAS, A.S.C. VS	// // ()
275	WA/0003094/2023	MOHAMMAD PARWEZ KHAN STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA,A.G.A VS	// // ()
276	WA/0003095/2023	JITENDRA PATTANAIAK STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA,A.G.A VS	// // ()
277	WA/0003096/2023	ARUN KUMAR SAHOO STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // ()
278	WP(C)/0041501/2023	RANJAN KUMAR BARAL CHIEF COMMERCIAL MANAGER, FS EAST COAST RAILWAY, BSR BHOKTA VS	<del>MANOJ KUMAR KHUNTIA, A.G.A.</del> VS	// // ()
279	WP(C)/0041502/2023	M/S GIMPEX LTD., CHENNAI NARAYAN SARANGI VS	SAROJ KUMAR MISHRA VS	// // ()
280	WP(C)/0041503/2023	STATE OF ODISHA BATA KRUSHNA SATAPATHY VS	SUSANTA KUMAR BARAL VS	// // ()
281	WP(C)/0041504/2023	MANAGING DIRECTOR, BHARATI AXA GENERAL INSURANCE COMPANY LTD., KARNATAKA RUDRA HOSPITAL, GOPALPUR, URALI VS	PITAMBAR ACHARYA VS	// // ()
282	WP(C)/0041505/2023	STATE OF ODISHA SASMITA BHOI VS	PRAKASH KUMAR MISHRA VS	// // ()
283	WP(C)/0041506/2023	STATE OF ODISHA MAMATA MANJARI MISHRA VS	DEBENDRANATH MISRA VS	// // ()
		UNION OF INDIA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :19/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WP(C)/0041507/2023	TILOTTAMA MOHANTY VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
285	WP(C)/0041508/2023	BIBHUTI RANJAN MOHAPATRA VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
286	WP(C)/0041509/2023	KABITA SAMAL VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
287	WP(C)/0041510/2023	DR. AJIT KUMAR NAIK VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
288	WP(C)/0041511/2023	NRUSINGHA CHARAN TRIPATHY VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
289	WP(C)/0041512/2023	DR. ANKITA MAHAPATRA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
290	WP(C)/0041513/2023	SAGARIKA PANDA VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
291	WP(C)/0041514/2023	DR. ASMITA PRADHAN VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
292	WP(C)/0041515/2023	SURENDRA MALIK VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
293	WP(C)/0041516/2023	B. AJIT KUMAR PATRO VS CHIEF GENERAL MANAGER, BANK OF INDIAN, MUMBAI	DILLIP KUMAR MOHAPATRA VS	// 0 //
294	WP(C)/0041517/2023	GOBARDHAN BAG VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
295	WP(C)/0041518/2023	HEMANTA RATH	PURNA CHANDRA MISHRA	//

**ORISSA HIGH COURT****FILING REPORT AS ON :19/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0041519/2023	SALMAN KHAN	PURNA CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0041520/2023	TAPAN KUMAR BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		CHIEF GENERAL MANAGER, BANK OF INDIA, MUMBAI		//
298	WP(C)/0041521/2023	KANHU CHARAN MAHALIK	PURNA CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0041522/2023	DR. BIKASH DAS	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0041523/2023	SURESH BARIK	PURNA CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0041524/2023	ANUPAM PANDA	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0041525/2023	DAUD KHAN	PURNA CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0041526/2023	MADHUSMITA NAYAK	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0041527/2023	KANHU SAHOO	PURNA CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ODISHA.		//
305	WP(C)/0041528/2023	BHAGABAN SENAPATI	RAMESH CHANDRA OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0041529/2023	RAJ KISHORE MOHANTA	KARUNAKAR RATH	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :19/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
307	WP(C)/0041530/2023	STATE OF ODISHA FAKIRA SAHOO VS	PURNA CHANDRA MISHRA VS	// // ()
308	WP(C)/0041531/2023	STATE OF ODISHA MALATI SANANI VS	MIHIR KANTA RATH VS	// // ()
309	WP(C)/0041532/2023	STATE OF ODISHA M/S MILLENNIUM ESTATES, BBSR VS	ANAM CHARAN PANDA VS	// // ()
310	WP(C)/0041533/2023	STATE OF ODISHA SAROJ BHUYAN VS	AMIT KUMAR DAS VS	// // ()
311	WP(C)/0041534/2023	DIRECTOR (HR), OHPC LTD., BBSR PURNA CHANDRA NISHANKA VS	GYANARANJAN SETHI VS	// // ()
312	WP(C)/0041535/2023	STATE OF ODISHA MIHIR RANJAN DASH VS	GYANARANJAN SETHI VS	// // ()
313	WP(C)/0041536/2023	STATE OF ODISHA HEMANTA KUMAR PALEI VS	ASHOK KUMAR APAT VS	// // ()
314	WP(C)/0041537/2023	STATE OF ODISHA CHHABIRAM SETHI VS	GYANARANJAN SETHI VS	// // ()
315	WP(C)/0041538/2023	STATE OF ODISHA SNIGDHA PATNAIK @ MOHANTY VS	GANESH PRASAD MOHANTY VS	// // ()
316	WP(C)/0041539/2023	GENERAL MANAGER,CIRCLE OFFICE, CANARA BANK, BBSR CHITTARANJAN HATI VS	PRAVASH CHANDRA JENA VS	// // ()
317	WP(C)/0041540/2023	STATE OF ODISHA RAJESH TAUNK VS	ANAM CHARAN PANDA VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0041541/2023	RAM PRASAD ORAM VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //
319	WP(C)/0041542/2023	SUBASINI MAHARANA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
320	WP(C)/0041543/2023	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
321	WP(C)/0041544/2023	SURENDRA SAMANTRAY VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
322	WP(C)/0041545/2023	ALOK SAHANI VS STATE OF ODISHA	MANORANJAN MUDULI VS	// 0 //
323	WP(C)/0041546/2023	NIRUPAMA PATI VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
324	WP(C)/0041547/2023	CHITARANJAN SASMAL VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
325	WP(C)/0041548/2023	DURYODHAN KAMAR VS JOINT COMMNR. OF STATE TAX CT AND GST, BERHAMPUR	DAITARI BEHERA VS	// 0 //
326	WP(C)/0041549/2023	M/S SECURITY AND DETECTIVE SERVICES INDIA, CUTTACK VS ASST. PROVIDENT FUND COMMNR., EPFO, BBSR	ANAM CHARAN PANDA VS	// 0 //
327	WP(C)/0041550/2023	PRATAP KUMAR RANA VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
328	WP(C)/0041551/2023	KRUPASINDHU ROUT VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
329	WP(C)/0041552/2023	JAGDISH BARAL	SUKANTA KUMAR DALAI	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :19/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0041553/2023	MIRABAI SENAPATI	NRUSINGHA CHARAN MOHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0041554/2023	DURYODHAN KAMAR	DAITARI BEHERA	//
		VS	VS	0
		JOINT COMMNR. OF STATE TAX (APPEAL) CT AND GST. GANJAM		//
332	WP(C)/0041555/2023	PRABIN KUMAR NAYAK	NRUSINGHA CHARAN MOHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0041556/2023	PRADYUMNA KUMAR SARANGI	NRUSINGHA CHARAN MOHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0041557/2023	MANAGING COMMITTEE OF THE WELFARE SCHOOLS FOR THE MAHARAJA PATRA, BALASORE		//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0041558/2023	PRASANNA KUMAR SWAIN	NRUSINGHA CHARAN MOHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0041559/2023	PRADEEP NAYAK	PRAMOD CHANDRA SEJPADA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0041560/2023	BAJRANGLAL AGRAWAL	AKASH KUMAR PATTAJOSHI	//
		VS	VS	0
		THE ADDL. COMMNR OF SETTLEMENT AND CONSOLIDATION, KALAHANDI.		//
338	WP(C)/0041561/2023	MURALIDHAR PRUSTY	AMIYA KUMAR CHHATOI	//
		VS	VS	0
		GENERAL MANAGER, ODISHA GRAMYA BANK, KHURDA		//
339	WP(C)/0041562/2023	SNEHALATA MAHANTA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0041563/2023	PURNA CHANDRA OJHA	AMIYA KUMAR CHHATOI	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :19/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
341	WP(C)/0041564/2023	STATE OF ODISHA BRAJA KISHORE PRADHAN VS	SUSHANTA KUMAR MISHRA VS	// // ()
342	WP(C)/0041565/2023	STATE OF ODISHA SHRUTIDHAR MOHANTY VS	AMIYA KUMAR CHHATOI VS	// // ()
343	WP(C)/0041566/2023	STATE OF ODISHA GOURANG CHARAN SENAPATI VS	SUSHANTA KUMAR MISHRA VS	// // ()
344	WP(C)/0041567/2023	STATE OF ODISHA RAMESH CHANDRA SAHOO VS	SUSHANTA KUMAR MISHRA VS	// // ()
345	WP(C)/0041568/2023	STATE OF ODISHA PRAFULLA CHANDRA MAHANTA VS	SUSHANTA KUMAR MISHRA VS	// // ()
346	WP(C)/0041569/2023	STATE OF ODISHA SURENDRANATH MAHANTA VS	SUSHANTA KUMAR MISHRA VS	// // ()
347	WP(C)/0041570/2023	STATE OF ODISHA SHANKAR DAS VS	AUROVINDA MOHANTY VS	// // ()
348	WP(C)/0041571/2023	THE MANAGEMENT OF M/S. PARADEEP PHOSPHATES LTD., KHURDA PRATAP KUMAR PRADHAN VS	PREMANANDA MOHANTY VS	// // ()
349	WP(C)/0041572/2023	STATE OF ODISHA JHUMURI DAS VS	SUNIT SAHOO VS	// // ()
350	WP(C)/0041573/2023	STATE OF ODISHA UNION OF INDIA VS	BHABANI SHANKAR RAYAGURU,C.G.C VS	// // ()
351	WP(C)/0041574/2023	DR. SURENDRANATH BEHERA HRUDANANDA BEHERA VS	BINAYA KUMAR MOHANTY VS	// // ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :19/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
352	WP(C)/0041575/2023	BUDHURAM DHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
353	WP(C)/0041576/2023	CHARUSMITA PARIDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
354	WP(C)/0041577/2023	RAMESH CHANDRA HOTA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
355	WP(C)/0041578/2023	SUDASHNA NAHAK VS THE SECY, ODISHA.	BHUBANESWAR PANIGRAHI VS	// 0 //
356	WP(C)/0041579/2023	PRAMILA PARIDA VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
357	WP(C)/0041580/2023	BADRI NARAYAN NAIK VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
358	WP(C)/0041581/2023	TRINATH GAUDA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
359	WP(C)/0041582/2023	MANAS KUMAR PARIDA VS SUPERINTENDENT OF POLICE, BHADRAK	SURYAKANTA DWIBEDI VS	// 0 //
360	WP(C)/0041583/2023	KARUNAKAR MOHANTA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
361	WP(C)/0041584/2023	LAXMI NARAYAN BARIK VS SUB-COLLECTOR (REVENUE), BARIPADA	BABITA SAHU VS	// 0 //
362	WP(C)/0041585/2023	NARAYAN BISWAL VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
363	WP(C)/0041586/2023	SURYAKISHORE MOHANTY	SUKANTA KUMAR DALAI	//



**ORISSA HIGH COURT**

**FILING REPORT AS ON :19/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0041587/2023	RANJITA JANI	ABHILASH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0041588/2023	DAMAYANTI MAHANTA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0041589/2023	KANAKLATA PAITAL	SUSANTA SEKHAR PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0041590/2023	HEMALATA BARIK	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0041591/2023	KUMAR SAHU	SOUGAT DASH	//
		VS	VS	0
		THE REGIONAL MANAGER, BANK OF BARODA, SAMBALPUR		//
369	WP(C)/0041592/2023	RAHAS MALLIK	PRAVAT KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0041593/2023	BISHNU PRASAD PRADHAN	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0041594/2023	PRAMOD KUMAR SWAIN	SASANKA SEKHAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0041595/2023	DR. DURGA PRASAD PATNAIK	SANDHYARANI PANI	//
		VS	VS	0
		THE COMMNR CUM SECY, DEPTT. OF HIGHER EDU, ODISHA		//
373	WP(C)/0041596/2023	PRATAP KUMAR BEHERA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0041597/2023	BHAGABAN BEHERA	PRAVAT KUMAR NAYAK	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0041598/2023	STATE OF ODISHA LAKHMI NARAYANA RATHA VS	SANDHYARANI PANI VS	// // ()
376	WP(C)/0041599/2023	THE COMMNR CUM SECY, DEPTT. OF HIGHER EDU, ODISHA BHAGABAN SENAPATI VS	RAMESH CHANDRA OJHA VS	// // ()
377	WP(C)/0041600/2023	STATE OF ODISHA SUKUMAR MAITY VS	BIRAJA PRASANNA DAS VS	// // ()
378	WP(C)/0041601/2023	STATE OF ODISHA PRADEEP KUMAR NAIK VS	DR. JITENDRA KUMAR LENKA VS	// // ()
379	WP(C)/0041602/2023	STATE OF ODISHA KATIKA RAJALAXMI VS	SANDHYARANIPANI VS	// // ()
380	WP(C)/0041603/2023	THE COMMNR CUM SECY, DEPTT. OF HIGHER EDU, ODISHA. DEVI NANDAN SWAIN VS	BAIDHAR SAHOO VS	// // ()
381	WP(C)/0041604/2023	STATE OF ODISHA M/S. ADITYA CONSTRUCTION COMPANY, BALASOREPRABODHA CHANDRA NAYAK VS	VS	// // ()
382	WP(C)/0041605/2023	STATE OF ODISHA MUKESH KUMAR AGRAWAL VS	PRABODHA CHANDRA NAYAK VS	// // ()
383	WP(C)/0041606/2023	STATE OF ODISHA ASIF HUSAIN VS	SANDHYARANI PANI VS	// // ()
384	WP(C)/0041607/2023	THE COMMNR CUM SECY, DEPTT. OF HIGHER EDU, ODISHA M/S POOJA MULTI PROJECTS PVT. LTD., BBSR VS	JASHOBANTA DASH VS	// // ()
385	WP(C)/0041608/2023	AO-CUM-CHIEF MANAGER, SBI, BBSR SUSANTA KUMAR DWIVEDI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :19/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
386	WP(C)/0041609/2023	SADHU CHARAN SAMANTARAY VS STATE OF ODISHA	JASHOBANTA DASH VS	// 0 //
387	WP(C)/0041610/2023	ARUN KUMAR MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
388	WP(C)/0041611/2023	APURBA SAMANTARAY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
389	WP(C)/0041612/2023	GITARANI DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
390	WP(C)/0041613/2023	SOBHASINI SAMANTARAY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
391	WP(C)/0041614/2023	USHARANI MISHR VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
392	WP(C)/0041615/2023	BHAGIRATHI DASH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
393	WP(C)/0041616/2023	GANGADHAR RAUTA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
394	WP(C)/0041617/2023	AKSHAY KUMAR BEHERA VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //
395	WP(C)/0041618/2023	SAROJINI MARTHI @ MARTHA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
396	WP(C)/0041619/2023	NILAKANTHA BALIARSINGH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
397	WP(C)/0041620/2023	SUNITA MAJHI	AMIT KUMAR NATH	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
398	WP(C)/0041621/2023	PRABHASINI KHATUA ASHOK KUMAR DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
399	WP(C)/0041622/2023	STATE OF ODISHA KHAGESWAR DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
400	WP(C)/0041623/2023	STATE OF ODISHA M/S. JYOTIN KUMAR SAHOO	DILLIP KUMAR PRADHAN	//
		VS	VS	0
401	WP(C)/0041624/2023	DY. CHIEF LABOOUR COMMNR. (CENTRAL), BBSR. BHAIRABA CHANDRA SATPATHY	ARJUNA CHARANA BEHERA	//
		VS	VS	0
402	WP(C)/0041625/2023	STATE OF ODISHA PADMANAV HOTA	LAXMIKANTA MOHANTY	//
		VS	VS	0
403	WP(C)/0041626/2023	STATE OF ODISHA SOMNATH SRIVASTAVA	BIDYADHAR PRADHAN	//
		VS	VS	0
404	WP(C)/0041627/2023	BM, REPCO, HOME FINANCE ENTERPRISES, BBSR SANATANA PALEI	SUMIT KUMAR MOHANTY	//
		VS	VS	0
405	WP(C)/0041628/2023	STATE OF ODISHA PRATAP MAHARANA	USHA RANI PADHI	//
		VS	VS	0
406	WP(C)/0041629/2023	THE COLLECTOR, DHENKANAL JATINDRA BARIK	SATYA NARAYAN MISHRA 4	//
		VS	VS	0
407	WP(C)/0041630/2023	THE EXECUTIVE OFFICER, BHADRAK SANTOSH KUMAR BEJA	BIDESHI KUMAR GHADEI	//
		VS	VS	0
408	WP(C)/0041631/2023	STATE OF ODISHA SUMAN SUNDAR PATRA	NILAKANTHA JUHARSINGH	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :19/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
409	WP(C)/0041632/2023	STATE OF ODISHA SUMAN SUNDAR PATRA VS	NILAKANTHA JUJHARSINGH VS	// // ()
410	WP(C)/0041633/2023	STATE OF ODISHA SANTOSH KUMAR MEHER VS	DURGESH NARAYAN RATH VS	// // ()
411	WP(C)/0041634/2023	STATE OF ODISHA M/S J.K.PAPER LTD., RAYAGADA VS	NITISH KUMAR MISHRA VS	// // ()
412	WP(C)/0041635/2023	THE PRESIDING OFFICER, KORAPUT DURGA SHANKAR DAS VS	PRAMOD KUMAR JENA VS	// // ()
413	WP(C)/0041636/2023	STATE OF ODISHA KASUSIK TRIPATHY VS	BIDESH RANJAN BEHERA VS	// // ()
414	WP(C)/0041637/2023	UNION OF INDIA M/S. SATYA NARAYAN PUROHIT VS	CHITTARANJAN DAS VS	// // ()
415	WP(C)/0041638/2023	THE CHIEF COMMNR. OF CT AND GST, CUTTACK SUSANTA KUMAR PAIKARAY VS	DURGESH NARAYAN RATH VS	// // ()
416	WP(C)/0041639/2023	STATE OF ODISHA RAKESH KUMAR SETHI VS	CHITTARANJAN DAS VS	// // ()
417	WP(C)/0041640/2023	THE COMMNR. OF CENTRAL GOODS AND SERVICE TAX, ROURKELA RAMAKANTA PRADHAN VS	SWARUP RANJAN SINGHSAMANT VS	// // ()
418	WP(C)/0041641/2023	CHAIRMAN CUM MD., MCL., SAMBALPUR ROJALINI DALAI VS	CHITTARANJAN DAS VS	// // ()
419	WP(C)/0041642/2023	THE COMMNR. OF CENTRAL GOODS AND SERVICE TAX, ROURKELA SANSARABINDU PRUSTY VS	PRAMOD KUMAR JENA VS	// // ()
		LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, BBSR		//

**ORISSA HIGH COURT****FILING REPORT AS ON :19/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
420	WP(C)/0041643/2023	MOHAN SUNDAR MOHANTY VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //
421	WP(C)/0041644/2023	BIDYADHAR PARIDA VS GOVT. OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
422	WP(C)/0041645/2023	SUDHANSHU SHEKHAR SAHU VS STATE OF ODISHA	PRADEEP KUMAR MISHRA VS	// 0 //
423	WP(C)/0041646/2023	ARUNABAI SOMNATH VS STATE OF ODISHA	PRADEEP KUMAR MISHRA VS	// 0 //
424	WP(C)/0041647/2023	NARAYAN ROUT VS STATE OF ODISHA	SUBIR PALIT VS	// 0 //
425	WP(C)/0041648/2023	DAYANIDHI NAIK VS STATE OF ODISHA	PRADEEP KUMAR MISHRA VS	// 0 //
426	WP(C)/0041649/2023	SHIBLAL TANDIA VS DY. DIRECTOR COSOLIDATION, SAMBALPUR	NARAYAN PRASAD PARIJA VS	// 0 //
427	WP(C)/0041650/2023	PAHANDI BIJAY MEHER VS STATE OF ODISHA	PRADEEP KUMAR MISHRA VS	// 0 //
428	WP(C)/0041651/2023	JAYA CHANDRA BHUYAN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
429	WP(C)/0041652/2023	UMAKANTA BHUYAN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
430	WP(C)/0041653/2023	DR. AJAY KUMAR TRIPATHY VS STATE OF ODISHA	DR. KEDAR NATH TRIPATHY VS	// 0 //
431	WP(C)/0041654/2023	ABANI KUMAR SAHU	ASHIT KUMAR DASH	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :19/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
432	WP(C)/0041655/2023	STATE OF ODISHA PRALAYA KUMAR DANDASENA	SANJIB KUMAR BHANJADEO	//
		VS	VS	0
433	WP(C)/0041656/2023	STATE OF ODISHA MANJU DEVI SONI	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
434	WP(C)/0041657/2023	STATE OF ODISHA AMARESH KUMAR SINGH	ARUN KUMAR PATRA	//
		VS	VS	0
435	WP(C)/0041658/2023	STATE OF ODISHA SAMAR CHANDRA MAHATO	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
436	WP(C)/0041659/2023	STATE OF ODISHA KHIROD KUMAR SAHOO	PRAMOD KUMAR JENA	//
		VS	VS	0
437	WP(C)/0041660/2023	LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, BBSR KUNI MUKHI	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0
438	WP(C)/0041661/2023	STATE OF ODISHA PARBATI SAHOO	RAMA KRISHNA NAIK	//
		VS	VS	0
439	WP(C)/0041662/2023	STATE OF ODISHA REGIONAL ENGINEERING AND CONSTRUCTION, BHUNESHWAR	ANANTA DASH	//
		VS	VS	0
440	WP(C)/0041663/2023	STATE OF ODISHA KAMAL DEWANGAN	AMIT KUMAR SAA	//
		VS	VS	0
441	WP(C)/0041664/2023	STATE OF ODISHA ARKSHITA BEHERA	RAMANATH ACHARYA	//
		VS	VS	0
442	WP(C)/0041665/2023	STATE OF ODISHA SANKARSAN BEHERA	PRAVAT KUMAR PANDA	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0041666/2023	STATE OF ODISHA JAMA MASJID, SAMBALPUR VS	KOUSIK ANANDA GURU VS	// // ()
444	WP(C)/0041667/2023	STATE OF ODISHA SUMITRA SAMANTARAY VS	MANMAYA KUMAR DASH VS	// // ()
445	WP(C)/0041668/2023	UNION OF INDIA DEBENDRA NAYAK @ DEBA NAYAK VS	SAMVIT MOHANTY VS	// // ()
446	WP(C)/0041669/2023	STATE OF ODISHA RAJESH KUMAR SETHY VS	PRAVAT KUMAR PANDA VS	// // ()
447	WP(C)/0041670/2023	STATE OF ODISHA SADAR MASJID, SAMBALPUR VS	KOUSIK ANANDA GURU VS	// // ()
448	WP(C)/0041671/2023	STATE OF ODISHA HRUDANANDA BADHAI VS	TIKERAM MEHER VS	// // ()
449	WP(C)/0041672/2023	STATE OF ODISHA AMARENDRA SWAIN VS	PRAVAT KUMAR PANDA VS	// // ()
450	WP(C)/0041673/2023	STATE OF ODISHA MINAKETAN PATEL VS	TIKERAM MEHER VS	// // ()
451	WP(C)/0041674/2023	STATE OF ODISHA SUKANTA KUMAR PANIGRAHY VS	KOUSIK ANANDA GURU VS	// // ()
452	WP(C)/0041675/2023	STATE OF ODISHA SHREE VENKATESWAR THAKUR AND OTHER DEITIES, VS THE COMMNR. OF ENDOWMENTS, BBSR	HS. PARLIYA SAHU VS	// // ()
453	WP(C)/0041676/2023	STATE OF ODISHA KARMENDRA DASH VS	SRINIVAS MOHANTY VS	// // ()
		STATE OF ODISHA		//



## ORISSA HIGH COURT

**FILING REPORT AS ON :19/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0041677/2023	SANJAY MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
455	WP(C)/0041678/2023	SK. FARUQUE VS NATIONAL HIGHWAY AUTHORITY (NH 20), KEONJHAR	KOUSIK ANANDA GURU VS	// 0 //
456	WP(C)/0041679/2023	SARBESWAR SWAIN VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //
457	WP(C)/0041680/2023	THE CHIEF MANAGER CUM AO, UNION BANK OF INDIA VS RAJESH KUMAR AGRAWAL	HASHARUCCANDRA PANDA VS	// 0 //
458	WP(C)/0041681/2023	CHITRASEN MAJHI VS BISESWAR MAJHI	SARBESWAR BEHERA VS	// 0 //
459	WP(C)/0041682/2023	MAHENDRA KUMAR BAG VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
460	WP(C)/0041683/2023	GYANENDRA BHOI VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
461	WP(C)/0041684/2023	BABULA PARIDA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
462	WP(C)/0041685/2023	MANOJ KUMAR DAS VS MINAKSHI MALLICK	KALPATARU ROUT VS	// 0 //
463	WP(C)/0041686/2023	TUKUNA PADHAN VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
464	WP(C)/0041687/2023	SANTANU KUMAR MAHARANA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
465	WP(C)/0041688/2023	RAJESH KUMAR PANDA	SATYABRATA MOHANTY (1)	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :19/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0041689/2023	LALITA ROUT	SOMADARSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0041690/2023	BISHWABHUSAN NAYAK	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0041691/2023	MAMATA BHOI	RRANJAN KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0041692/2023	M/S TATA STEEL LIMITED	KAJAL SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0041693/2023	SATRUJEET DASH	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0041694/2023	BUJULI SAHU	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0041695/2023	NIRANJAN KHATUA	SUBHADUTTA ROURTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0041696/2023	ABHIJIT TRIPATHY	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0041697/2023	PARBATI SETHY	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0041698/2023	KABINDRA SWAIN	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0041699/2023	ANUPAMA PARIDA	SATYABRATA MOHANTY (1)	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :19/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
477	WP(C)/0041700/2023	STATE OF ODISHA JAYANTA KUMAR PRADHAN VS	KAUSHIK SWAIN VS	// // ()
478	WP(C)/0041701/2023	STATE OF ODISHA PIONEERS MINISTRY, BBSR VS	DR. SIMANCHHALA RANJIT VS	// // ()
479	WP(C)/0041702/2023	STATE OF ODISHA RANJIT KUMAR SWAIN VS	KUNAL KUMAR SWAIN VS	// // ()
480	WP(C)/0041703/2023	STATE OF ODISHA MINA PANDA VS	SATYABRATA MOHANTY (1) VS	// // ()
481	WP(C)/0041704/2023	STATE OF ODISHA BIJAYA KUMAR SETHY VS	KUNAL KUMAR SWAIN VS	// // ()
482	WP(C)/0041705/2023	STATE OF ODISHA DR. PRADEEP KUMAR MOHANTY VS	SAMEER KUMAR DAS VS	// // ()
483	WP(C)/0041706/2023	MAHARAJA SRI RAM CHANDRA BHANJA DEO UNIVERSITY, BARIPADA SARITA INFRA SERVICES PVT. LTD., BBSR VS	SATYA RANJAN PATI VS	// // ()
484	WP(C)/0041707/2023	COLLECTOR AND D.M., PURI DIPTILATA MOHANTY VS	SATYABRATA MOHANTY (1) VS	// // ()
485	WP(C)/0041708/2023	STATE OF ODISHA BABAJI MALLICK VS	ANUGRAHA NARAYAN SAMANTRAY VS	// // ()
486	WP(C)/0041709/2023	STATE OF ODISHA ANJANA SETHY VS	SATYABRATA MOHANTY (1) VS	// // ()
487	WP(C)/0041710/2023	STATE OF ODISHA SOMANATH PANI VS	ANUGRAHA NARAYAN SAMANTRAY VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### FILING REPORT AS ON :19/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0041711/2023	BASANTI SAHOO VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
489	WP(C)/0041712/2023	KADAMBINI DAS VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
490	WP(C)/0041713/2023	MINATI SAHU VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
491	WP(C)/0041714/2023	DIVISIONAL MANAGER, ODISHA FOREST DEVELOPMENT VS GAJENDRA BARAD	SONANATH MISHRA VS	// 0 //
492	WP(C)/0041715/2023	GOURPRIYA PATTANAIK VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
493	WP(C)/0041716/2023	M/S HOTEL ODDIA, GANJAM VS DEAN AND PRINCIPAL, MKCG MEDICAL COLLEGE, BERHAMPUR	BIKRAM SENAPATI VS	// 0 //
494	WP(C)/0041717/2023	BIBHUTI BHUSAN PANDA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
495	WP(C)/0041718/2023	SUSHANTA KUMAR MALLICK VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
496	WP(C)/0041719/2023	SATYABADI PATRA VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //
497	WP(C)/0041720/2023	MURALIDHAR NAIK @ BANJARA VS SPL. LAND ACQUISITION OFFICER, NUAPADA	KRUSHNA CHANDRA DASH VS	// 0 //
498	WP(C)/0041721/2023	HEMANTA KUMAR MISHRA VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
499	WP(C)/0041722/2023	SHANKAR DAS	AUROVINDA MOHANTY	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
500	WP(C)/0041723/2023	THE MANAGEMENT OF M/S PARADEEP PHOSPHATE LTD., BBSR ASHOK KUMAR DAS	SATRUGHNA DASH (A)	//
		VS	VS	0
501	WP(C)/0041724/2023	STATE OF ODISHA DR. AUJJWALYA KUMAR JENA	TANMAY MISHRA	//
		VS	VS	0
502	WP(C)/0041725/2023	STATE OF ODISHA INDRA MAJHI	KRUSHNA CHANDRA DASH	//
		VS	VS	0
503	WP(C)/0041726/2023	SPL. LAND ACQUISITION OFFICER, NUAPADA GAGAN BIHARI CHINAGUN	BHANU PRAKASH MISHRA	//
		VS	VS	0
504	WP(C)/0041727/2023	COUNCIL OF HIGHER SECONDARY EDUCATION, BBSR BISWO GO SURAKSHYA BAHINEE, CUTTACK	PRAFULLA CHANDRA DAS	//
		VS	VS	0
505	WP(C)/0041728/2023	STATE OF ODISHA SUVENDRA KUMAR NANDA	DEBENDRA MOHANTA	//
		VS	VS	0
506	WP(C)/0041729/2023	ROURKELA STEEL PLANT, SUNDARGARH BHARATI PRADHAN	GOPINATH MISHRA	//
		VS	VS	0
507	WP(C)/0041730/2023	STATE OF ODISHA B. ADITYA NARAYAN	BIPLABA P.B. BAHALI	//
		VS	VS	0
508	WP(C)/0041731/2023	STATE OF ODISHA SUNDARAM COLLEGE OF B.SC NURSING, SHELIGUDA	KUNAL KUMAR SWAIN	//
		VS	VS	0
509	WP(C)/0041732/2023	STATE OF ODISHA KUMUDABANDHU DAS	DINABANDHU NAYAK	//
		VS	VS	0
510	WP(C)/0041733/2023	STATE OF ODISHA DROUPADI JAIN	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :19/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
511	WP(C)/0041734/2023	STATE OF ODISHA MANOJ KUMAR RATH VS	ANJAN KUMAR BISWAL VS	// // ()
512	WP(C)/0041735/2023	STATE OF ODISHA BAMAN CHARAN PRADHAN VS	NIRANJAN BISWAL VS	// // ()
513	WP(C)/0041736/2023	STATE OF ODISHA THE BRANCH MANAGER, UCO BANK, JHARSUGUDA VS	BIBHUTI BHUSAN SWAIN VS	// // ()
514	WP(C)/0041737/2023	KIRATI MUKHI PALLABI PRIYADARSHINI VS	PRAMOD KUMAR ROUT VS	// // ()
515	WP(C)/0041738/2023	STATE OF ODISHA MD. NAZIM HOSSAIN KHAN VS	M.A.ALI VS	// // ()
516	WP(C)/0041739/2023	STATE OF ODISHA NANDA KUMAR MAJHI VS	SANJIB MOHANTY VS	// // ()
517	WP(C)/0041740/2023	STATE OF ODISHA PRAGYAN PRATIVA SINGH VS	PRAVAT RANJAN SUTAR VS	// // ()
518	WP(C)/0041741/2023	STATE OF ODISHA KENDRAPARA COLLEGE, KENDRAPADA VS	SASWAT KUMAR ACHARYA VS	// // ()
519	WP(C)/0041742/2023	CENTRAL BOARD OF DIRECT TAXES (CBDT), NEW DELHI BINAPANI PRUSTY VS	PRASANT KISHORE RAY VS	// // ()
520	WP(C)/0041743/2023	STATE OF ODISHA AMIT KUMAR MOHANTY VS	PRONOY MOHANTY VS	// // ()
521	WP(C)/0041744/2023	JOINT LABOUR COMMNR, ROURKELA KENDRAPARA COLLAGE, KENDRAPADA VS	SASWAT KUMAR ACHARYA VS	// // ()
		CENTRAL BOARD OF DIRECT TAXES (CBDT), NEW DELHI		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :19/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
522	WP(C)/0041745/2023	KAILASH LAKRA VS GURU CHARAN ORAM @ LAKRA	SOUMENDRA PATTANAIK VS	// ()
523	WP(C)/0041746/2023	PRABHAT KUMAR PRADHAN VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// ()
524	WP(C)/0041747/2023	M/S. LYNX TRADECOM PVT. LTD., CUTTACK VS HDFC BANK LTD., MUMBAI	AVIJIT PATNAIK VS	// ()
525	WP(C)/0041748/2023	MALAY PANI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// ()
526	WP(C)/0041749/2023	RANJIT KUMAR SWAIN VS STATE OF ODISHA	SATYAM PATTANAIK VS	// ()
527	WPCRL/0000160/2023	SAJANI MALIK VS STATE OF ODISHA	MADAN MOHAN DAS VS	//0 ()
528	ABLAPL/0015084/2023	RILIF @ RILLIP SUNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /166 /2020 ()
529	ABLAPL/0015085/2023	PAPU @ AKASH BEHERA VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	ANGUL TOWN /766 /2023 ()
530	ABLAPL/0015086/2023	EJAJUL MALLIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KEONJHAR TOWN /407 /2023 ()
531	ABLAPL/0015087/2023	MANASH RANJAN PANIGRAHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUNAKATAK /189 /2023 ()
532	ABLAPL/0015088/2023	PRABATI @ PARBATI SAHU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	SORO /434 /2023 ()
533	ABLAPL/0015089/2023	MANASH KHATUA @ SAHU @ MANASH RANJAN SAHU	SATYABRATA PANDA	KANTAMAL /141 /2022

## ORISSA HIGH COURT

### FILING REPORT AS ON :19/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
534	ABLAPL/0015090/2023	STATE OF ODISHA PRAGNYTA PRAGNYA	TARA PRASAD MOHAPATRA	// JAGATSINGPUR /631 /2023
		VS	VS	()
535	ABLAPL/0015091/2023	STATE OF ODISHA RANJANA BEHERA	TARA PRASAD MOHAPATRA	// PURI SADAR /304 /2023
		VS	VS	()
536	ABLAPL/0015092/2023	STATE OF ODISHA KUNA DANDAPAT	PRAVASH CHANDRA JENA	// RAIBANIA /112 /2023
		VS	VS	()
537	ABLAPL/0015093/2023	STATE OF ODISHA AKHAYA KUMAR BARAL @ AKHAYA BARAL	TARA PRASAD MOHAPATRA	// BRAHMAGIRI /288 /2023
		VS	VS	()
538	ABLAPL/0015094/2023	STATE OF ODISHA DWIJA BHOI	TARA PRASAD MOHAPATRA	// BRAHMAGIRI /168 /2020
		VS	VS	()
539	ABLAPL/0015095/2023	STATE OF ODISHA PRAVAKAR BISWAL @ BABU BISWAL	TARA PRASAD MOHAPATRA	// BASELI SAHI PS /266 /2023
		VS	VS	()
540	ABLAPL/0015096/2023	STATE OF ODISHA PRIYANATH BARAL	TARA PRASAD MOHAPATRA	// BRAHMAGIRI /257 /2023
		VS	VS	()
541	ABLAPL/0015097/2023	STATE OF ODISHA SANDIP KULIA	BALGOPAL MISHRA	// KANJIPANI /105 /2023
		VS	VS	()
542	ABLAPL/0015098/2023	STATE OF ODISHA UTTAM JENA @ UTTAM KUMAR JENA	RAJENDRA NARAYAN ROUT	// SORO /84 /2021
		VS	VS	()
543	ABLAPL/0015099/2023	STATE OF ODISHA DEEPAK KUMAR NAYAK @ DEEPAK NAYAK	DEBASISH SAMAL	// CHANDABALI /389 /2023
		VS	VS	()
544	ABLAPL/0015100/2023	STATE OF ODISHA SHYAMAGHANA SAHOO	PRAVASH CHANDRA JENA	// KHANDAPARA /270 /2023
		VS	VS	()



## ORISSA HIGH COURT

### FILING REPORT AS ON :19/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0015101/2023	STATE OF ODISHA JAYA KRUSHNA SAHOO VS	PRATIMA NAYAK VS	// / /0 J.M.F.C.,BARAMBA(Cuttack)
546	ABLAPL/0015102/2023	STATE OF ODISHA ANAM BINDHANI VS	PRATAP CHANDRA MISHRA VS	2(A)CC/0000011/2021 SOSO /179 /2023 ( )
547	ABLAPL/0015103/2023	STATE OF ODISHA JAYANTA SABAR VS	ABHILASH MISHRA VS	// / /0 J.M.F.C, JAIPATNA(Kalahandi)
548	ABLAPL/0015104/2023	STATE OF ODISHA RITESH PRADHAN VS	MANAS KUMAR CHAND VS	2(B)CC/0000002/2023 INDUSTRIAL ESTATE PS /17 /2023 ( )
549	ABLAPL/0015105/2023	STATE OF ODISHA ALOK PATEL VS	SUSANTA SEKHAR PARIDA VS	// / /0 ( )
550	ABLAPL/0015106/2023	STATE OF ODISHA PREMANANDA SAHOO VS	ACHYUTANANDA PATTANAIAK VS	// LAXMISAGAR P.S. /479 /2023 ( )
551	ABLAPL/0015107/2023	STATE OF ODISHA AMARENDRA MOHAPATRA @ AMARENDRA PATTANAYAK VS	ACHYUTANANDA PATTANAIAK VS	// RANPUR /252 /2022 ( )
552	ABLAPL/0015108/2023	STATE OF ODISHA GUNTHA NAYAK VS	SURYA NARAYAN MISHRA VS	// CHANDANPUR /156 /2023 ( )
553	ABLAPL/0015109/2023	STATE OF ODISHA JILUA @ SUKANTA JENA @ SUKANTA KUMAR JENASATYA NARAYAN MISHRA (4) VS	VS VS	// MARINE CHUDAMANI /108 /2023 ( )
554	ABLAPL/0015110/2023	STATE OF ODISHA ANSUMAN PATTAIAK @ SAMBHU VS	SURYAKANTA DWIBEDI VS	// PHULBANI TOWN /308 /2023 ( )
555	ABLAPL/0015111/2023	STATE OF ODISHA MANORAMA MALLICK VS	SAILABALA JENA VS	// MARSHAGHAI /28 /2023 ( )
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### FILING REPORT AS ON :19/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0015112/2023	MANAS RANJAN SAHOO @ MANAS SAHOO VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI RURAL PS /551 /2023 () //
557	ABLAPL/0015113/2023	DEBI PRASAD SAHU VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	// / /0 J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0003975/2022
558	ABLAPL/0015114/2023	MOHAN BHOI @ MOHAN KUMAR BHOI VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	BHARATPUR PS /506 /2023 () //
559	ABLAPL/0015115/2023	SADHITYA RANASINGH @ SADHITYA KUMAR SINGH VS STATE OF ODISHA	ARABINDA TRIPATHY VS	BAIDESWAR /59 /2020 () //
560	ABLAPL/0015116/2023	SADHITYA SINGH @ SADHITYA KUMAR SINGH VS STATE OF ODISHA	ARABINDA TRIPATHY VS	BAIDESWAR /138 /2020 () //
561	ABLAPL/0015117/2023	BISWAJIT BHOI @ BABAN BHOI VS STATE OF ODISHA	ALOK KUMAR KAR VS	DHAULI PS /188 /2023 () //
562	ABLAPL/0015118/2023	SADHITYA SINGH @ SADHITYA KUMAR SINGH VS STATE OF ODISHA	ARABINDA TRIPATHY VS	BAIDESWAR /18 /2021 () //
563	ABLAPL/0015119/2023	SAURYA RANJAN PAIKARAY VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	BALUGAON P.S. /316 /2023 () //
564	ABLAPL/0015120/2023	SADHITYA SINGH @ SADHITYA KUMAR SINGH VS STATE OF ODISHA	ARABINDA TRIPATHY VS	BAIDESWAR /66 /2022 () //
565	ABLAPL/0015121/2023	PRADYUMNA KUMAR NAIK VS STATE OF ODISHA	MANORANJAN PADHI VS	ANGUL TOWN /698 /2023 () //
566	ABLAPL/0015122/2023	BIBHU PRASAD PARIJA @ PARIDA VS STATE OF ODISHA	DEBASNAN DAS VS	MARKAT NAGAR /183 /2023 () //
567	ABLAPL/0015123/2023	GOLEKHA SUNA	JUGALA KISHORE PANDA	MANAMUNDA /166 /2020

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0015124/2023	UDAYA JANI	SAROJ KUMAR SWAIN	KHALLIKOTE /448 /2023
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0015125/2023	SANJAY KUMAR BAL @ KAJAL	ARIJEET MISHRA	KENDRAPARA /195 /2020
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0015126/2023	ABHINAV BHARDWAJ	TRILOCHAN NANDA	LEPHRIPADA /231 /2023
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0015127/2023	SUSANT KUMAR SAHU @ SUSHANTA KUMAR SAHU	KOUMYA RANJAN MOHANTY	NAYAPALLI P.S. /528 /2023
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0015128/2023	PINKU @ RINKU BEHERA	PRAKASH KUMAR SAMAL	DHENKANAL SADAR /75 /2023
		VS	VS	()
		STATE OF ODISHA		//
573	ABLAPL/0015129/2023	CHANDRASEKHAR SAHU	BISWARANJAN MAHARATHA	BONAI /189 /2023
		VS	VS	()
		STATE OF ODISHA		//
574	ABLAPL/0015130/2023	NISHIKANTA DEHURY	PRAKASH KUMAR SAMAL	GONDIA /148 /2022
		VS	VS	()
		STATE OF ODISHA		//
575	ABLAPL/0015131/2023	SUBARNA BEHERA	SUNIL KUMAR PANDA	SAMAL /365 /2023
		VS	VS	()
		STATE OF ODISHA		//
576	ABLAPL/0015132/2023	BIDYADHAR BEHERA	BISHNU PRASAD PRADHAN	CHANDRASEKHARPUR /628 /2023
		VS	VS	()
		STATE OF ODISHA		//
577	ABLAPL/0015133/2023	NANDA KISHOR SAHANI	AMULYA RATNA PANDA	PHULBANI TOWN /306 /2023
		VS	VS	()
		STATE OF ODISHA		//
578	ABLAPL/0015134/2023	PINKU MANDAL	MIHIR KANTA RATH	JHARSUGUDA SADAR /411 /2023
		VS	VS	()

## ORISSA HIGH COURT

### FILING REPORT AS ON :19/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	ABLAPL/0015135/2023	STATE OF ODISHA SK. TAJIM KHAN @ TAZIM VS	AMULYA RATNA PANDA VS	// SALIPUR /404 /2023 ()
580	ABLAPL/0015136/2023	STATE OF ODISHA PAPU @ JITENDRA MALLIK VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /523 /2023 ()
581	ABLAPL/0015137/2023	STATE OF ODISHA LOKANATH CHIRAGUN VS	JAYADEBA BEHERA VS	// LATHOR /203 /2023 ()
582	ABLAPL/0015138/2023	STATE OF ODISHA PRASANNA SWAIN VS	PRASANNA KUMAR MISHRA VS	// TUMUSINGA /49 /2021 ()
583	ABLAPL/0015139/2023	STATE OF ODISHA BISWAMBAR RANJIT VS	RAKESH KUMAR DAS VS	// R.UDAYAGIRI /148 /2023 ()
584	ABLAPL/0015140/2023	STATE OF ODISHA SUBHAKANTA SAHOO @ SINU SAHOO VS	SOUMYA RANJAN MOHANTY VS	// NAYAPALLI P.S. /528 /2023 ()
585	ABLAPL/0015141/2023	STATE OF ODISHA CHAGALA @ SUSANTA KUMAR SWAIN VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /530 /2023 ()
586	ABLAPL/0015142/2023	STATE OF ODISHA DEEPAK KUMAR NAYAK VS	SANGRAMJIT PANDA VS	// MAHILA P.S. BUXIBAZAR /148 /2023 ()
587	ABLAPL/0015143/2023	STATE OF ODISHA BHABANI SHANKAR NAYAK VS	SANGRAMJIT PANDA VS	// MAHILA P.S. BUXIBAZAR /148 /2023 ()
588	ABLAPL/0015144/2023	STATE OF ODISHA GOPAL GOCHHAYAT VS	BASANTA KUMAR DAS VS	// BANGRIPOSI /358 /2023 ()
589	ABLAPL/0015145/2023	STATE OF ODISHA AJAYA KUMAR MOHANTY VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// PANIKOILI /186 /2023 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :19/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
590	ABLAPL/0015146/2023	SK. FIRYAZ VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	DHAMNAGAR /545 /2023 () //
591	ABLAPL/0015147/2023	SANJULATA MALLICK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /876 /2023 () //
592	ABLAPL/0015148/2023	SARMAN SAH @ SRABAN SAH VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJGANGPUR /47 /2021 () //
593	ABLAPL/0015149/2023	LAXMAN CHANDRA SAHOO VS STATE OF ODISHA	MAHES DAS VS	RAJNAGAR /549 /2023 () //
594	ABLAPL/0015150/2023	MAMATA PANDA VS STATE OF ODISHA	JAGANNATH KAMILA VS	SORO /885 /2023 () //
595	ABLAPL/0015151/2023	GURA @ SAKUNTALA ROUT VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BHADRAK RURAL /734 /2023 () //
596	ABLAPL/0015152/2023	SK. ASFAQUE VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATTAMUNDAI /527 /2023 () //
597	ABLAPL/0015153/2023	SUMANTA MALLIK @ MOHAN MALLIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /182 /2023 () //
598	ABLAPL/0015154/2023	SURYAKANTA MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /530 /2023 () //
599	ABLAPL/0015155/2023	RENU @ RENUKA MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKA /615 /2023 () //
600	ABLAPL/0015156/2023	KANAKALATA SWAIN VS STATE OF ODISHA	KHAGESWAR BEHERA VS	NISCHINTAKOILI /224 /2023 () //
601	ABLAPL/0015157/2023	BISHNU SAHANI	AMULYA RATNA PANDA	PHULBANI TOWN /306 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
602	ABLAPL/0015158/2023	STATE OF ODISHA ADIL KHAN	AMULYA RATNA PANDA	// SALIPUR /404 /2023
		VS	VS	()
603	ABLAPL/0015159/2023	STATE OF ODISHA NIGAM RAULO	UMAKANTA MOHAPATRA	// GOLANTHARA (BERHAMPUR) /624 /2023
		VS	VS	()
604	ABLAPL/0015160/2023	STATE OF ODISHA BISWARANJAN PATRA @ BAPI	ALOK KUMAR KAR	// SALIPUR /143 /2023
		VS	VS	()
605	ABLAPL/0015161/2023	STATE OF ODISHA BASUDEV PARIDA @ DIPU	AMLAN SHAKTI PAUL	// CHANDAKA P.S. /383 /2023
		VS	VS	()
606	ABLAPL/0015162/2023	STATE OF ODISHA JUDHISTIRA JAGADEV	SANTOSH KUMAR SAMANTARAY	// JANKIA P.S. /455 /2023
		VS	VS	()
607	ABLAPL/0015163/2023	STATE OF ODISHA PARSURAM JENA	ASHOK KUMAR SAHOO	// PATTAMUNDAI /259 /2014
		VS	VS	()
608	ABLAPL/0015164/2023	STATE OF ODISHA PAKUA BAL	KISHORE CHANDRA KAR	// JAJPUR TOWN /464 /2023
		VS	VS	()
609	ABLAPL/0015165/2023	STATE OF ODISHA AKURA PATRA	SATYABRATA PANDA	// / /0
		VS	VS	()
610	ABLAPL/0015166/2023	STATE OF ODISHA SANTOSH KUMAR SAHOO	SANTOSH KUMAR SAMANTARAY	// JANKIA P.S. /456 /2023
		VS	VS	()
611	ABLAPL/0015167/2023	STATE OF ODISHA SANJIB @ SANJEEB KHARSEL	SARATHI JYOTI MOHANTY	// / /0
		VS	VS	()
612	ABLAPL/0015168/2023	STATE OF ODISHA MANAS DAS @ MANAS KUMAR DAS	SUSANTA KUMAR BARAL	// BEGUNIA P.S. /431 /2023
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
613	ABLAPL/0015169/2023	STATE OF ODISHA SK. NAUSAD VS	JAYANTA KUMAR MAJHI VS	// BALASORE TOWN /357 /2023 ()
614	ABLAPL/0015170/2023	STATE OF ODISHA RANJIT PUNJI VS	PARSURAM DAS VS	// SAINTALA /127 /2021 ()
615	ABLAPL/0015171/2023	STATE OF ODISHA RABI PADHI @ RABINDRA PADHI VS	AKSHAYA KUMAR SAHOO VS	// RANPUR /334 /2023 ()
616	ABLAPL/0015172/2023	STATE OF ODISHA JOGESWAR SAHOO VS	BISWA PRAKASH DHAL VS	// MAHABIROD /170 /2023 ()
617	ABLAPL/0015173/2023	STATE OF ODISHA ABHIRAM BIBARA @ BIBAR VS	S.S.RAY (2) VS	// CHANDRAPUR /46 /2020 ()
618	ABLAPL/0015174/2023	STATE OF ODISHA BALIA @ BALARAM DEHURY VS	SAROJ KUMAR DASH VS	// BHUBAN /480 /2023 ()
619	ABLAPL/0015175/2023	STATE OF ODISHA SAHADEB DAS VS	AMULYA RATNA PANDA VS	// REMUNA /228 /2023 ()
620	ABLAPL/0015176/2023	STATE OF ODISHA SUBRAT KUMAR NAIK VS	PABITRA KUMAR NAYAK VS	// PARJANG /443 /2023 ()
621	ABLAPL/0015177/2023	STATE OF ODISHA MAHESWAR MOHANTY VS	SUBIR PALIT VS	// / /0 ()
622	ABLAPL/0015178/2023	STATE OF ODISHA SHUSANTA SETHI VS	SUBIR PALIT VS	// / /0 ()
623	ABLAPL/0015179/2023	STATE OF ODISHA RAJENDRA PARIDA VS	SUBIR PALIT VS	// / /0 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :19/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
624	ABLAPL/0015180/2023	BRUNDABAN PRUSTY VS STATE OF ODISHA	SUBIR PALIT VS	//0 () //
625	ABLAPL/0015181/2023	SANJAY KUMAR BEHERA VS STATE OF ODISHA	SUBIR PALIT VS	//0 () //
626	ABLAPL/0015182/2023	SWASATA RANJAN NAYAK @ PUA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	NAUGAON /69 /2023 () //
627	ABLAPL/0015183/2023	CHINTU @ SUMANTA PATTANAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /230 /2023 () //
628	ABLAPL/0015184/2023	DEBABRATA BEHERA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	KORAPUT TOWN /276 /2023 () //



# ORISSA HIGH COURT

MISC CASES FILED on :19/12/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	6/2023 COPET/24/2014	POLAR PHARMA INDIA L-MP	
2	7/2023 EXP/2/2023	DINESH KU.PATRA-MP	DIGAMBARA MISHRA
3	58/2023 CRLLP/81/2023	UNION OF INDIA-MP	BIRENDRA PARDHI
4	58/2023 SAO/20/2023	SELBESTER HORO-MP	SOUMENDRA PATTNAIK
5	175/2023 JCRLA/111/2018	RUSLA MULI-MP	ADV.
6	214/2023 LAA/69/2010	SPL.LAND ACQ.OFFICER-MP	A.G and ASC
7	215/2023 LAA/79/2017	UNION OF INDIA-MP	MR.SIDHARTH SANKAR MOHAPATRA, M/S P.S. NAYAK
8	216/2023 LAA/52/2009	STATE OF ORISSA-MP	A.G and ASC
9	217/2023 LAA/52/2009	STATE OF ORISSA-MP	A.G and ASC
10	218/2023 LAA/52/2009	STATE OF ORISSA-MP	A.G and ASC
11	394/2023 CRLMP/1742/2022	KANAKALATA MISHRA-MP	
12	395/2023 CRLMP/2546/2023	VINDHYA TELELINKS LTD. (VTL), BALASORE-MP	PRANOY MOHANTY
13	415/2023 CMAPL/69/2022	B.NAGA RAJU-MP	BUDHIRAM DAS
14	416/2023 CMAPL/851/2023	LATIKA PATTNAIK-MP	ADV.
15	438/2023 TRP(C)/428/2023	PRASHANT THAKKAR-MP	BIRENDRA KUMAR PARDHI
16	439/2023 TRP(C)/429/2023	PRAJNA KUMARI-MP	SATYA PRAKASH SATAPATHY
17	440/2023 TRP(C)/423/2023	LIPIKA MOHAPATRA-MP	PREETAM MISHRA
18	471/2023 MATA/445/2023	AKSHYA KUMAR SATPATHY-MP	SATYAJIT MOHAPATRA
19	514/2023 RVWPET/154/2013	LAXMIPRIYA MISTRI-MP	M/S.BHABANI S.DAS
20	515/2023 RVWPET/477/2023	PRINCIPAL COMMISSIONER OF INCOME TAX,(CENTRAL) RAJAKHETA,CHHAMPANKA,SR.S.C(I.T)	RASMEESH PATTNAIK
21	518/2023 CONTC/8746/2023	SRIDHAR PRASAD JENA-MP	
22	519/2023 CONTC/6160/2020	MADHUSUDAN DAS-MP	
23	548/2023 RPFAM/440/2023	SUSHANTA MEHER-MP	JAYADEBA BEHERA
24	549/2023 RPFAM/440/2023	SUSHANTA MEHER-MP	JAYADEBA BEHERA
25	941/2023 CRLREV/656/2023	JITU NAYAK-MP	RAJIB LOCHAN PATTNAIK
26	942/2023	BHUBANANDA NAYAK-MP	SULOCHANA PATRO

27	CRLREV/664/2023 943/2023	PITAMBAR BEHERA-MP	BIJAYA KUMAR RAGADA
28	CRLREV/537/2023 1045/2023	LIPSA KUMARI DALEI-MP	DEBASISH PATNAIK
29	FAO/565/2023 1046/2023	REKHA BAIRAGI-MP	ADV.
30	FAO/566/2023 1047/2023	LALITA KAR-MP	DEBASISH PATNAIK
31	FAO/567/2023 1049/2023	GUMMALLA VEDAVATHI-MP	DEBASISH PATNAIK
32	FAO/568/2023 1050/2023	BHIKARI KANHAR@KANRA-MP	
33	FAO/38/2020 1051/2023	AUTHORIZED SIGNATORY, CHOLAMANDALAM MS G.I.C	OLAND AMPKHAN
34	FAO/503/2023 1052/2023	AUTHORIZED SIGNATORY, CHOLAMANDALAM MS G.I.C	OLAND AMPKHAN
35	FAO/503/2023 1053/2023	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
36	FAO/602/2019 1054/2023	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
37	FAO/602/2019 1502/2023	SHYAM SUNDAR PRADHAN-MP	SOURAV DAS
38	RSA/202/2023 1503/2023	KUMUDINI MISHRA-MP	M/S.S.P.MISRA
39	RSA/170/2012 1504/2023	BHARAT CHANDRA NAYAK-MP	BIBEKANANDA BHUYAN
40	RSA/73/2023 1505/2023	PARAMESWAR KAMPA-MP	M/S.RAMAKANTA MOHANTY
41	RSA/356/2006 1529/2023	ALEKHA SAMANTARAY-MP	GAJENDRANATH ROUT
42	CMP/1584/2023 1530/2023	K.TAMANNA-MP	LAXMI SHARMA
43	CMP/1518/2023 1531/2023	BIDYADHAR PANDA-MP	PURNA CHANDRA MISHRA
44	CMP/1586/2023 1532/2023	SURJYANARAYAN DASH-MP	DWARIKA PRASAD MOHANTY
45	CMP/1587/2023 1533/2023	BIKASH CHANDRA DAS-MP	SATYABADI MANTRI
46	CMP/1045/2022 1534/2023	RAM PRASAD PANDA-MP	BIPLABA P.B. BAHALI
47	CMP/1590/2023 1683/2023	LOKANATH PAIKARAY-MP	SANTOSH KUMAR SAMANTARAY
48	BLAPL/12251/2023 1684/2023	KONDA DUSURABARIK-MP	
49	BLAPL/8946/2022 1685/2023	GAUTAM KUNDU-MP	SHIB SHANKAR MOHANTY, MR.MANAS MOHAPATRA
50	BLAPL/7389/2023 1686/2023	GUNADHAR MIRDA-MP	
51	BLAPL/11076/2023 1687/2023	GUNADHAR MIRDA-MP	
52	BLAPL/11077/2023 1688/2023	SUNIL YADAV-MP	
53	BLAPL/10238/2023 2193/2023	THE D.M., M/S. NATIONAL INSURANCE CO. LTD., BBSR-MP	PRASANTA KUMAR MAHALI
54	MACA/1235/2023 2194/2023	D.M.,M/S. NATIONAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
55	MACA/1234/2023 2195/2023	THE MANAGER CLAIM(LEGAL), NEW INDIA ASSURANCES	COMANDA TIROY
56	MACA/1239/2023 2196/2023	GAYATRI SAHOO-MP	PRADEEP KUMAR MISHRA
57	MACA/1240/2023 2197/2023	RINU DAS-MP	PRADEEP KUMAR MISHRA
	MACA/1241/2023		

58	2198/2023 MACA/1242/2023	MINATI MOHANTY-MP	BISHNU BRATA SINGH
59	2199/2023 MACA/1243/2023	D.M., M/S. NEW INDIA ASSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
60	2200/2023 MACA/1244/2023	SK. MAHAMMAD HOFIZ @ HAPIC AKHTAR-MP	DILLIP KUMAR MOHAPATRA
61	2201/2023 MACA/1244/2023	SK. MAHAMMAD HOFIZ @ HAPIC AKHTAR-MP	DILLIP KUMAR MOHAPATRA
62	2202/2023 MACA/1244/2023	SK. MAHAMMAD HOFIZ @ HAPIC AKHTAR-MP	DILLIP KUMAR MOHAPATRA
63	2203/2023 MACA/762/2023	THE DIVISIONAL MANAGER,LEGAL T.P. CLAIM CELL,ORIENTAL INSURANCE CO.LTD.-MP	DILLIP KUMAR MOHAPATRA
64	2204/2023 MACA/762/2023	THE DIVISIONAL MANAGER,LEGAL T.P. CLAIM CELL,ORIENTAL INSURANCE CO.LTD.-MP	DILLIP KUMAR MOHAPATRA
65	2205/2023 MACA/762/2023	THE DIVISIONAL MANAGER,LEGAL T.P. CLAIM CELL,ORIENTAL INSURANCE CO.LTD.-MP	DILLIP KUMAR MOHAPATRA
66	2206/2023 MACA/1243/2023	D.M., M/S. NEW INDIA ASSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
67	2795/2023 ABLAPL/9624/2023	BUTU @ SUVOJOTI MAHAPATRA-MP	ASHOK KUMAR SAHOO
68	2796/2023 ABLAPL/1332/2023	NAYABRATA PARIDA-MP	BIPIN KUMAR NAYAK
69	2797/2023 ABLAPL/9581/2023	DHANESWAR NAYAK-MP	
70	2798/2023 ABLAPL/12672/2023	JITU @ JITENDRA MOHARANA-MP	JUGALA KISHORE PANDA
71	2799/2023 ABLAPL/12671/2023	JITU @ JITENDRA MOHARANA-MP	JUGALA KISHORE PANDA
72	2800/2023 ABLAPL/10356/2023	PRAFULLA NAYAK @ PRAFULLA KUMAR NAYAK-MP	PRANAYA KUMAR DASH
73	2801/2023 ABLAPL/8747/2023	VIJAY KUMAR BARA-MP	
74	2802/2023 ABLAPL/11857/2023	MANAS BEHERA-MP	
75	2803/2023 ABLAPL/6573/2023	SONU@KADIM ANSARI-MP	
76	2804/2023 ABLAPL/8262/2023	MANAS BEHERA-MP	
77	2805/2023 ABLAPL/8287/2023	ASHOK BEHERA-MP	
78	2806/2023 ABLAPL/3885/2021	BHIMA SORI-MP	
79	2807/2023 ABLAPL/7313/2023	SABAR TARAI-MP	
80	2808/2023 ABLAPL/11041/2023	HEMANT JENA @ HEMANT KUMAR JENA-MP	
81	2809/2023 ABLAPL/8468/2023	NARAYAN BHOL-MP	
82	2810/2023 ABLAPL/13621/2023	GANESH MAHALIK-MP	
83	2811/2023 ABLAPL/7804/2023	GOPABANDHU LENKA @ GOPIA-MP	
84	3095/2023 CRLA/443/2014	AKSHAYA KU.PATTANAIAK-MP	M/S.PITAMBAR ACHARYA
85	3097/2023 CRLA/706/2016	SAPTESWAR KHATUA-MP	M/S.MANAS CHAND MRS. SWAYAMPRAVA DASH, M
86	3098/2023 CRLA/1375/2023	MITHUNU BEHERA-MP	ASUTOSH TRIPATHY
87	3099/2023 CRLA/1375/2023	MITHUNU BEHERA-MP	ASUTOSH TRIPATHY
88	3100/2023 CRLA/1376/2023	BIBHISAN HO-MP	RAMDAS ACHARY
89	3101/2023	BIBHISAN HO-MP	RAMDAS ACHARY

90	CRLA/1376/2023 3102/2023	JAGATRAM KISHAN@PRADHAN-MP	RAGHUNATH PANDA
91	CRLA/1126/2023 3103/2023	HARIHAR PRADHAN-MP	DEVASHIS PANDA
92	CRLA/227/2023 3104/2023	M/S. KESHARI ESTATE PVT. LTD.-MP	
93	CRLA/647/2022 3105/2023	MIR ROSHAN ALLI @ MIR RAUSHAN ALLI-MP	RADHIKA HANS
94	CRLA/1377/2023 3106/2023	MIR ROSHAN ALLI @ MIR RAUSHAN ALLI-MP	RADHIKA HANS
95	CRLA/1377/2023 3674/2023	MAHESWAR SAHOO-MP	MANAS CHAND
96	CRLMC/5437/2023 3675/2023	DHANRAJ REDDY-MP	RAMDAS ACHARY
97	CRLMC/3362/2023 3676/2023	SARADA PRASANNA PANDA-MP	ACHYUTANANDA PATTANAİK
98	CRLMC/5440/2023 8886/2023	KUMUDINI MAHALA-MP	ANUPAM RATH
99	WA/3089/2023 8887/2023	STATE OF ODISHA-MP	TARUN PATNAİK, A.G.A.
100	WA/3090/2023 8888/2023	STATE OF ODISHA-MP	TARUN PATNAİK, A.G.A.
101	WA/3090/2023 8889/2023	STATE OF ODISHA-MP	TARUN PATNAİK, A.G.A.
102	WA/3090/2023 8890/2023	STATE OF ODISHA-MP	TARUN PATNAİK,A.S.C
103	WA/3091/2023 8891/2023	STATE OF ODISHA-MP	TARUN PATNAİK,A.S.C
104	WA/3091/2023 8892/2023	STATE OF ODISHA-MP	TARUN PATNAİK,A.S.C
105	WA/3091/2023 8893/2023	STATE OF ODISHA-MP	TARUN PATNAİK,A.S.C
106	WA/3092/2023 8894/2023	STATE OF ODISHA-MP	TARUN PATNAİK,A.S.C
107	WA/3092/2023 8895/2023	STATE OF ODISHA-MP	TARUN PATNAİK,A.S.C
108	WA/3092/2023 8896/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS, A.S.C.
109	WA/3093/2023 8897/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS, A.S.C.
110	WA/3093/2023 8898/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS, A.S.C.
111	WA/3093/2023 8899/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
112	WA/3094/2023 8900/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
113	WA/3094/2023 8901/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
114	WA/3094/2023 8902/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
115	WA/3095/2023 8903/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
116	WA/3095/2023 8904/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
117	WA/3095/2023 8905/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
118	WA/3096/2023 8906/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
119	WA/3096/2023 8907/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
120	WP(C)/13548/2022 19985/2023	MD. KUDROT ALLI KHAN-MP	SAMEER KUMAR DAS

121	19986/2023 WP(C)/40723/2023	SALGADIA HAPPY AND HOLY HOME SOCIETY, BBSR-MPDR. SIMANCHALLA RANJIT	
122	19987/2023 WP(C)/37718/2023	M/S. JALARAM TRANSPORT, ANGUL-MP	AVIJIT PATNAIK
123	19988/2023 WP(C)/41501/2023	CHIEF COMMERCIAL MANAGER, FS EAST COAST RAILWAY, BBSR-MP	DEBIPRAN BHOKTA
124	19989/2023 WP(C)/41504/2023	RUDRA HOSPITAL, GOPALPUR, URALI-MP	PITAMBAR ACHARYA
125	19990/2023 WP(C)/41505/2023	SASMITA BHOI-MP	PRAKASH KUMAR MISHRA
126	19991/2023 WP(C)/41482/2023	M/S. ARRDY ENGINEERING INNOVATION PVT. LTD., SUNBARGH-MP	DEBIPRAN BHOKTA
127	19992/2023 WP(C)/41482/2023	M/S. ARRDY ENGINEERING INNOVATION PVT. LTD., SUNBARGH-MP	DEBIPRAN BHOKTA
128	19993/2023 WP(C)/41513/2023	SAGARIKA PANDA-MP	SURYAKANTA DASH
129	19994/2023 WP(C)/41517/2023	GOBARDHAN BAG-MP	DR. BINODA KUMAR MISHRA
130	19995/2023 WP(C)/41529/2023	RAJ KISHORE MOHANTA-MP	KARUNAKAR RATH
131	19996/2023 WP(C)/41531/2023	MALATI SANANI-MP	MIHIR KANTA RATH
132	19997/2023 WP(C)/41534/2023	PURNA CHANDRA NISHANKA-MP	GYANARANJAN SETHI
133	19998/2023 WP(C)/41535/2023	MIHIR RANJAN DASH-MP	GYANARANJAN SETHI
134	19999/2023 WP(C)/41537/2023	CHHABIRAM SETHI-MP	GYANARANJAN SETHI
135	20000/2023 WP(C)/41528/2023	BHAGABAN SENAPATI-MP	RAMESH CHANDRA OJHA
136	20001/2023 WP(C)/41539/2023	CHITTARANJAN HATI-MP	PRAVASH CHANDRA JENA
137	20002/2023 WP(C)/41543/2023	KAILASH CHANDRA SAHOO-MP	JAGAJIBAN PRADHAN
138	20003/2023 WP(C)/41548/2023	DURYODHAN KAMAR-MP	DAITARI BEHERA
139	20004/2023 WP(C)/41549/2023	M/S SECURITY AND DETECTIVE SERVICES INDIA, CUTTACK-MP	AKHIL MOHAN NANDA
140	20005/2023 WP(C)/41552/2023	JAGDISH BARAL-MP	SUKANTA KUMAR DALAI
141	20006/2023 WP(C)/36359/2023	M/S. SAROJ KUMAR SHARMA-MP	SUKANTA KUMAR DALAI
142	20007/2023 WP(C)/41554/2023	DURYODHAN KAMAR-MP	DAITARI BEHERA
143	20008/2023 WP(C)/39612/2023	PARAMANANDA GOUDA-MP	
144	20009/2023 WP(C)/37787/2023	DEWADUTTA DHAL-MP	BISWABIHARI MOHANTY
145	20010/2023 WP(C)/41565/2023	SHRUTIDHAR MOHANTY-MP	AMIYA KUMAR CHHATOI
146	20012/2023 WP(C)/40207/2023	M/S H.K. ENGINEERING, SAMBALPUR-MP	BHABANI PRASAD MOHANTY
147	20013/2023 WP(C)/41573/2023	UNION OF INDIA-MP	BHABANI SHANKAR RAYAGURU,C.G.C
148	20014/2023 WP(C)/36966/2023	S. KIRAN KUMAR-MP	
149	20015/2023 WP(C)/41581/2023	TRINATH GAUDA-MP	DR. JITENDRA KUMAR LENKA
150	20016/2023 WP(C)/29834/2023	RAJ KISHORE MAJHI-MP	PRASANNA KUMAR MISHRA
151	20017/2023 WP(C)/41582/2023	MANAS KUMAR PARIDA-MP	SURYAKANTA DWIBEDI
152	20018/2023	LAXMI NARAYAN BARIK-MP	BABITA SAHU

153	WP(C)/41584/2023 20019/2023	NARAYAN BISWAL-MP	ABHILASH MISHRA
154	WP(C)/41585/2023 20020/2023	SURYAKISHORE MOHANTY-MP	SUKANTA KUMAR DALAI
155	WP(C)/41586/2023 20021/2023	MAGMA HDI GENERAL INSURANCE COMPANY LTD., BBSR	SRINIPA PRASAD DUTTA
156	WP(C)/36063/2023 20022/2023	KUMAR SAHU-MP	SOUGAT DASH
157	WP(C)/41591/2023 20023/2023	PRAMOD KUMAR SWAIN-MP	SASANKA SEKHAR SATAPATHY
158	WP(C)/41594/2023 20024/2023	ASHOK KUMAR PATTANAYAK-MP	
159	WP(C)/24978/2023 20025/2023	SUKUMAR MAITY-MP	BIRAJA PRASANNA DAS
160	WP(C)/41600/2023 20026/2023	MANGULI CHARAN BEHERA-MP	
161	WP(C)/24981/2023 20027/2023	GOVIND NARAYAN MAHAPATRA-MP	
162	WP(C)/24979/2023 20028/2023	MUKESH KUMAR AGRAWAL-MP	PRABODHA CHANDRA NAYAK
163	WP(C)/41605/2023 20029/2023	M/S POOJA MULTI PROJECTS PVT. LTD., BBSR-MP	JASHOBANTA DASH
164	WP(C)/41607/2023 20030/2023	SADHU CHARAN SAMANTARAY-MP	JASHOBANTA DASH
165	WP(C)/41609/2023 20031/2023	USHARANI MISHR-MP	ABINASH ROUSTRAY
166	WP(C)/41614/2023 20032/2023	SRI GANESH SPONGE IRON PVT. LTD., KEONJHAR-MP	
167	WP(C)/35237/2022 20033/2023	DR.BISWANATH AGRAWALA-MP	AVIJIT PAL
168	WP(C)/18746/2023 20034/2023	SANATANA PALEI-MP	SUMIT KUMAR MOHANTY
169	WP(C)/41627/2023 20035/2023	MANOJ KUMAR ROUT-MP	
170	WP(C)/4744/2023 20036/2023	ASHOK KUMAR MOHAPATRA-MP	MD. GOLAM MADANI
171	WP(C)/4747/2022 20037/2023	KARTIKA BHUTIA-MP	MD. GOLAM MADANI
172	WP(C)/4754/2022 20038/2023	PRATAP MAHARANA-MP	USHA RANI PADHI
173	WP(C)/41628/2023 20039/2023	JATINDRA BARIK-MP	SATYA NARAYAN MISHRA 4
174	WP(C)/41629/2023 20040/2023	M/S JAYADURGA CHEMICALS, KHORDHA-MP	
175	WP(C)/36111/2023 20041/2023	KUANR MARNDY-MP	DR. JITENDRA KUMAR LENKA
176	WP(C)/22886/2022 20042/2023	BABULU HEMBRAM-MP	DR. JITENDRA KUMAR LENKA
177	WP(C)/22884/2022 20043/2023	M/S J.K.PAPER LTD., RAYAGADA-MP	NITISH KUMAR MISHRA
178	WP(C)/41634/2023 20044/2023	SANTOSH KUMAR MEHER-MP	DURGESH NARAYAN RATH
179	WP(C)/41633/2023 20045/2023	KASUSIK TRIPATHY-MP	BIDESH RANJAN BEHERA
180	WP(C)/41636/2023 20046/2023	M/S. SATYA NARAYAN PUROHIT-MP	CHITTARANJAN DAS
181	WP(C)/41637/2023 20047/2023	MOHAN SUNDAR MOHANTY-MP	SUDHANSHU SEKHAR PRATAP
182	WP(C)/41643/2023 20048/2023	BIDYADHAR PARIDA-MP	SATYABRATA MOHANTY
183	WP(C)/41644/2023 20049/2023	NARAYAN ROUT-MP	SUBIR PALIT
	WP(C)/41647/2023		

184	20050/2023 WP(C)/10046/2016	NARENDRA KU.SAMAL-MP	
185	20051/2023 WP(C)/15879/2019	TAPAN KUMAR PRADHAN @ TAPAN PRADHAN-MP	M/S.PANCHANAN SAHOO
186	20052/2023 WP(C)/22744/2023	SURENDRA SETHI-MP	
187	20053/2023 WP(C)/41655/2023	PRALAYA KUMAR DANDASENA-MP	SANJIB KUMAR BHANJADEO
188	20054/2023 WP(C)/41653/2023	DR. AJAY KUMAR TRIPATHY-MP	DR. KEDAR NATH TRIPATHY
189	20055/2023 WP(C)/17188/2023	NCC LTD.,HYDERABAD-MP	
190	20056/2023 WP(C)/41660/2023	KUNI MUKHI-MP	DEEPAK KUMAR MOHAPATRA
191	20057/2023 WP(C)/41662/2023	REGIONAL ENGINEERING AND CONSTRUCTION, BHADRAKSINDH	BANTA DASH
192	20058/2023 WP(C)/41665/2023	SANKARSAN BEHERA-MP	PRAVAT KUMAR PANDA
193	20059/2023 WP(C)/41668/2023	DEBENDRA NAYAK @ DEBA NAYAK-MP	SAMVIT MOHANTY
194	20060/2023 WP(C)/41669/2023	RAJESH KUMAR SETHY-MP	PRAVAT KUMAR PANDA
195	20061/2023 WP(C)/41672/2023	AMARENDRA SWAIN-MP	PRAVAT KUMAR PANDA
196	20062/2023 WP(C)/41676/2023	KARMENDRA DASH-MP	SRINIVAS MOHANTY
197	20063/2023 WP(C)/41677/2023	SANJAY MOHANTY-MP	PRASANTA KUMAR SATAPATHY
198	20064/2023 WP(C)/33856/2023	MANGULU MOHANTY-MP	
199	20065/2023 WP(C)/41678/2023	SK. FARUQUE-MP	KOUSIK ANANDA GURU
200	20066/2023 WP(C)/41680/2023	THE CHIEF MANAGER CUM AO, UNION BANK OF INDIA, BHASKARACHANDRA PANDA	
201	20067/2023 WP(C)/41683/2023	GYANENDRA BHOI-MP	SATYA PRAKASH NATH
202	20068/2023 WP(C)/41684/2023	BABULA PARIDA-MP	SATYABRATA MOHANTY (1)
203	20069/2023 WP(C)/41686/2023	TUKUNA PADHAN-MP	JAGAJIBAN PRADHAN
204	20070/2023 WP(C)/41688/2023	RAJESH KUMAR PANDA-MP	SATYABRATA MOHANTY (1)
205	20071/2023 WP(C)/41691/2023	MAMATA BHOI-MP	RRANJAN KUMAR ROUT
206	20072/2023 WP(C)/41692/2023	M/S TATA STEEL LIMITED-MP	KAJAL SAHOO
207	20073/2023 WP(C)/41704/2023	BIJAYA KUMAR SETHY-MP	KUNAL KUMAR SWAIN
208	20074/2023 WP(C)/41711/2023	BASANTI SAHOO-MP	GYANARANJAN SETHI
209	20075/2023 WP(C)/41712/2023	KADAMBINI DAS-MP	SAROJ KUMAR DASH
210	20076/2023 WP(C)/41714/2023	DIVISIONAL MANAGER, ODISHA FOREST DEVELOPMENT SOCIETY, BISHANGIR-MP	
211	20077/2023 WP(C)/41716/2023	M/S HOTEL ODDIA, GANJAM-MP	BIKRAM SENAPATI
212	20078/2023 WP(C)/41717/2023	BIBHUTI BHUSAN PANDA-MP	SUSANTA KUMAR MISHRA
213	20079/2023 WP(C)/41719/2023	SATYABADI PATRA-MP	SHAKTI DATTA TRIPATHY
214	20080/2023 WP(C)/36729/2020	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION, BIRAK, ASHOK KUMAR	MOHANTY
215	20081/2023	MADHUSUDAN DAS-MP	M/S.J.R.DASH

216	WP(C)/14655/2004 20082/2023	MALATI JENA-MP	M/S.N.K.SAHU
217	WP(C)/12817/2017 20083/2023	MALATI JENA-MP	M/S.N.K.SAHU
218	WP(C)/12817/2017 20084/2023	MALATI JENA-MP	M/S.N.K.SAHU
219	WP(C)/12817/2017 20085/2023	DR. AUJJWALYA KUMAR JENA-MP	TANMAY MISHRA
220	WP(C)/41724/2023 20086/2023	SUNITA MAJHI-MP	AMIT KUMAR NATH
221	WP(C)/41620/2023 20087/2023	TANKADHAR BEHERA-MP	
222	WP(C)/26723/2023 20088/2023	TANKADHAR BEHERA-MP	
223	WP(C)/26723/2023 20089/2023	SUVENDRA KUMAR NANDA-MP	DEBENDRA MOHANTA
224	WP(C)/41728/2023 20090/2023	B. ADITYA NARAYAN-MP	BIPLABA P.B. BAHALI
225	WP(C)/41730/2023 20091/2023	SUNDARAM COLLEGE OF B.SC NURSING, SHEMILIGUDA-MP	ANJAN KUMAR SWAIN
226	WP(C)/41731/2023 20092/2023	MANOJ KUMAR RATH-MP	ANJAN KUMAR BISWAL
227	WP(C)/41734/2023 20093/2023	DROUPADI JAIN-MP	SUBHRANSU BHUSAN MOHANTY
228	WP(C)/41733/2023 20094/2023	DR. GANESH CHANDRA KUND-MP	JAYDEEP PAL
229	WP(C)/41243/2023 20095/2023	THE BRANCH MANAGER, UCO BANK, JHARSUGUDA-MP	BIBHUTI BHUSAN SWAIN
230	WP(C)/41736/2023 20096/2023	KENDRAPARA COLLEGE, KENDRAPADA-MP	SASWAT KUMAR ACHARYA
231	WP(C)/41741/2023 20097/2023	KENDRAPARA COLLAGE, KENDRAPADA-MP	SASWAT KUMAR ACHARYA
232	WP(C)/41744/2023 20098/2023	PRABHAT KUMAR PRADHAN-MP	ANANTA NARAYAN PATTANAYAK
233	WP(C)/41746/2023 20099/2023	M/S. LYNX TRADECOM PVT. LTD., CUTTACK-MP	AVIJIT PATNAIK
	WP(C)/41747/2023		